

Meeting No. 03/AM23 of Exim Facilitation Committee (EFC) was held on 16.06.2022 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

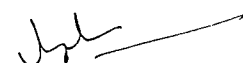
- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vi) Shri Rakesh Yadav, Engineer, DoT
- (vii) Shri Sutander Singh, JWO, DoT
- (viii) Shri R.K. Jaiswal, Dev. Officer, M/o Heavy Industries
- (ix) Shri Sanjay Gupta, Sr.A.D , D/o Fertilizers
- (x) Shri Manoj Kumar Jha, ASO, D/o Fertilizers
- (xi) Dr. S.K. Singh, Controller of Explosives, PESO
- (xii) Shri Vinod Kumar, SU Division, MoEF&CC
- (xiii) Shri Dheeraj Kumar, M/o Mines
- (xiv) Shri Kuldeep Singh, MSME



3. Total number of cases considered in the meeting was **332**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **113** cases have been approved, **05** cases have been rejected, **21** cases have been closed and **193** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 90 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1					
D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	SOHAM PARTHA MUKHERJEE, AHMADABAD HQRXIMLAPPLY00381510AM22	9.3.2022	02 Nos Fancy Domestic Donkey - 2 females	1019090	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the applicant. Reminder sent on 04.04.2022, 17.05.2022 and 08.06.2022. The Committee decided to close the case as no reply was received from the applicant.
2.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY00383214AM22	11.3.2022	6 nos. FANCY DOMESTIC DONKEY (3 FEMALE AND 3 MALE)	1061900	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the firm. Reminder sent to applicant on 07.04.2022, 17.05.2022 and 08.06.2022. The Committee decided to close the case as no reply was received from the applicant.



3.	DELTA EXIM SERVICES HQRXIMLAPPLY00378801AM22	7.3.2022	4 Nos FRIESIAN HORSE	1012990	Comments sought from AH&D on 23.03.2022. DAHD vide email dated 23.03.2022 has sought some information from the applicant. The applicant replied vide email dated 23.03.2022. Reminder sent to DAHD on 18.05.2022. DAHD vide email dated 19.05.2022 has sought some documents from the firm. Reminder sent on 08.06.2022. The Committee decided to send a Final Reminder to the applicant.
4.	TOMMASO D'AVANZO AND SILVIA GOZZETTI HQRXIMLAPPLY00343198AM22	04.02.22	1 No Live Dog	1069000	Comments sought from AH&D on 01.04.2022 DAHD vide email dated 04.04.2022 has sought some information / documents from the applicant. Reminder sent on 17.05.2022. The Committee decided to close the case as no reply was received from the applicant.
5.	Punam Acharya HQRXIMLAPPLY0000056AM23	06.4.22	1 No MY PET AFRICAN GREY PARROT 2 YEAR OLD	01013020	Comments sought from AH&D on 08.04.2022 DAHD vide email dated 12.04.2022 has sought some information/ documents from the applicant. Reminders sent on 26.05.2022 and 02.06.2022. The Committee decided to close the case as no reply was received from the applicant.
6.	RED BARN FARM HQRXIMLAPPLY00000209AM23	01.5.22	10 nos. MOLE-RAT [(HETEROCEPHALUS GLABER) 7 MALE 3 FEMALE]	01061900	Comments sought from AH&D on 02.05.2022 DAHD has sought some documents from the firm vide email dated 02.05.2022. Reminder sent on 19.05.2022, 03.06.2022



					and 15.06.2022. The Committee decided to close the case as no reply was received from the applicant.
7.	Gaurav Gupta HQRXIMLAPPLY00 000219AM23	03.05.2 2	1 No Dog Pet name- Noyo Breed- Shih Tzu DOB-16.10.2020 Sex- Male Color- TriColor Microchip no. 93307640003461 5	01061 900	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to recommend the case subject to further approval of competent authority.
8.	BINSAR FARMS PRIVATE LIMITED HQRXIMLAPPLY00 000234AM23	30.04.2 022	400 nos FROZEN BOVINE SEMEN	05111 000	Comments sought from AH&D on 06.05.2022 DAHD informed the Committee that the case is under examination with them.
9.	Naziya Nisar Ahmed Lambe HQRXIMLAPPLY00 000248AM23	07.5.22	61 Nos Pet cats	01064 990	Comments sought from AH&D on 09.05.2022 DAHD vide email dated 17.05.2022 has sought some information from the applicant. Reminder sent on 15.06.2022. The Committee decided to send a reminder to the applicant.
10.	SRINIVAS HQRXIMLAPPLY00 000264AM23	09.5.22	1 No GREEN PARROT WITH RED RING ON NECK	01063 200	Comments sought from AH&D on 09.05.2022. Reminder sent on 12.05.2022. DAHD vide email dated 19.05.2022 has sought some information / documents from the applicant. Reminder sent on 15.06.2022. The Committee decided to send a Final Reminder to the applicant.



11.	Nividha Gurwara HQRXIMLAPPLY00 000292AM23	11-05- 2022	1 nos LIVE DOG, NAME: LILY/BELLINI, FEMALE, BREED: MIXED/PINSCHER, DOB: 02/01/2019,MC NO.: 982126055780283	10619 00	Recommended by DAHD vide OM dated 20.05.2022. The Committee decided to recommend the case subject to further approval of competent authority.
12.	KAMALNAYAN JAMNALAL BAJAJ FOUNDATION HQRXIMLAPPLY00 000307AM23	13-05- 2022	9 NOS POLO HORSES FOR SPORTS ACTIVITY, (AGE-2 TO 20 YEARS) (SEX MARES /GELDING/ STALLIONS)	10129 10	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 30.5.2022.
13.	VIKRAM SINGH RATHORE HQRXIMLAPPLY00 000315AM23	14-05- 2022	9 NOS Polo Horses For Sports Activity, (Age-2 To 20 Years) (Sex- Mares/Gelding/Stallions)]	10129 10	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
14.	SAGAR EQUESTRAIN SPORTS ACADEMY HQRXIMLAPPLY00 000333AM23	17-05- 2022	6 NOS Riding/Sports Horses For Sports Activity,(Age-01 To 20 Years) (Sex Mares/Gelding/Stallions)	10129 90	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 30.5.2022.
15.	Bharat Sigireddy HQRXIMLAPPLY00 000343AM23	17-05- 2022	2 Nos Dogs [Pet name- Anastasia Breed- Yorkie x Chihuahua DOB-31 .05.201 9, Sex-Femate Color- Caramel with black tail Microchip no. 933071000105830 Pet name- Zach Breed- Mix Pin x Yorkie DOB- 1 8. 06 .20 1 8, Sex-	10641 90	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to recommend the case subject to further approval of competent authority.



			Male Color-Black & tan (fluffy) Microchip no 9333071000070611]		
16.	JAI JAWAN ENTERPRISES HQRXIMLAPPLY00 000357AM23	19-05- 2022	9 NOS POLO HORSES FOR SPORTS ACTIVITY, (AGE-2 TO 20 YEARS) (SEX- MARES /GELDING / STALLIONS)	10129 10	Recommended by DAHD vide OM dated 06.06.2022 for import from Argentina, United Kingdom and New Zealand. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
17.	DHYANA AGUIAR CESAR MAURICIO HQRXIMLAPPLY00 000362AM23	20-05- 2022	1 NOS DOG Pet name- Masala Breed- German Spitz DOB-02.02.2022 Sex- Female Color-Orange Microchip no. 9002330 00228273	10619 00	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to recommend the case subject to further approval of competent authority.
18.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY00 000384AM23	23-05- 2022	42 NOS NOD.Cg-KitW-41J Tyr + Prkdcscid Il2rgtm1Wjl/ThomJ ; 3 Weeks ; Female	10619 00	Recommended by DAHD vide OM dated 30.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 30.5.2022.
19.	SHAURYA RAI HQRXIMLAPPLY00 000387AM23	24-05- 2022	9 NOS Riding Horses For Sports Activity, (Age-2 To 20 Years) (Sex Mares/Gelding/Stallions)	10129 90	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
20.	Suhavi HQRXIMLAPPLY00 000379AM23	24-05- 2022	1 NOS PET CAT Pet name- Simba Munjal Breed- British Short hair DOB-	10690 00	For Ex-post factor Approval.

			30.03.2021 Sex-Male, Neutered Color-Grey Microchip no. 956000013052464		
21.	YUVRAJ BHATIA, HQRXIMLAPPLY00 000401AM23	27-05- 2022	9 NOS Riding Horses For Sports Activity, (Age-02 To 20 Years) (Sex- Mares/Geld	10129 90	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
22.	ABHISEK UPADYAY HQRXIMLAPPLY00 000414AM23	28-05- 2022	9 NOS RIDING HORSES FOR SPORTS ACTIVITY, (AGE-2 TO 20 YEARS) (SEX- MARES/ GELDING/ STALLIONS)	10129 90	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
23.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00 000415AM23	29-05- 2022	56 NOS GUINEA PIG (CAVIA SPP) - 30 and FAT TAILED GERBIL (PACHYUROMYS DUPRASI) – 20 and YELLOW TOOTH CAVY GUINEA PIG (GALEA MUSTELOIDES) – 6 (3 MALE AND 3 FEMALE)	10619 00	Recommended by DAHD vide OM dated 07.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 07.06.2022.
24.	SARALIA AGRO PRIVATE LIMITED HQRXIMLAPPLY00 000416AM23	29-05- 2022	90 NOS Domestic Chinchilla (Chinchilla Chinchilla) - 10 Male And 10 Female Total 20 Numbers And Gerbil (Meriones Spp) Total 30 Numbers	106190 0	Comments sought from AH&D on 30.05.2022 DAHD vide email dated 30.05.2022 has sought some information from the applicant. The Committee decided to send a Final Reminder to the applicant.

25.	Dilip Sawlani HQRXIMLAPPLY00 000428AM23	30-05-2022	1 Nos Cat Pet name- Dior Sawlani Breed- American Short Hair DOB- 01 .09.2021 Sex-Male Color- Grey & White Tiger Stripes Microchip no 900250000877650	10641 90	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
26.	Flavel Monteiro HQRXIMLAPPLY00 000445AM23	01-06-2022	1 nos Cat Pet name- Izzy Breed- Domestic Short Hair DOB- 01 .04.2012 Sex- Male Color- Black & White Microchip no. 9001 82000122348	10690 00	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.06.2022.
27.	Ayub Shakoor Khan HQRXIMLAPPLY00 000450AM23	01-06-2022	1 NOS Pet Dog Pet name- Amber Breed- Yorkshire Terrier DOB- 22.05.2020 Sex- Female Color- Blue and Tan Microchip no. 9001 38000991109	10690 00	Recommended by DAHD vide OM dated 06.06.2022. The Committee decided to recommend the case subject to further approval of competent authority.
28.	Nijisha Kaithavallapil HQRXIMLAPPLY00 000456AM23	01-06-2022	1 Nos Pet Dog (Name: Theodore Alexander, Breed: Jack Russel Terrier, DOB: 11.10.2021, Sex: male, Color: Bicolor, Microchip No.: 934000011310870)	10619 00	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to recommend the case subject to further approval of competent authority.
29.	Mohan Suresh HQRXIMLAPPLY00 000249AM23	18.5.22	1 Nos Pet Dog	10619 00	For Ex-post Facto Approval.
30.	KRISHNARAJ NAGARAJAN HQRXIMLAPPLY00	01.6.22	1 NOS Pet Dog (Name: Simba, Breed: maltipoo, DOB: 26.05.2021, Sex: Male, Color: Apricot, Microchip No.:	10619 00	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to recommend the case subject to

	000409AM23		985141004705158)		further approval of competent authority.
31.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY00 000472AM23	03.6.22	72 Nos 2. NOD.Cg-Prkdscid Il2rgtm1Wjl/SzJ- Strain (NSG); Strain No. 005557; 72 female	01061 900	The Committee decided to Close the case since the applicant had made two duplicate applications .
32.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY00 000467AM23	03.06.22	72 Nos NOD.Cg-KitW-41J Tyr+ Prkdscid Il2rgtm 1Wjl/ThomJ (NBSGW) Strain no. 026622 ; 72 female	01061 900	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
33.	Indian Institute Of Science HQRXIMLAPPLY00 000484AM23	04.6.22	136 Nos Live Mice	01061 900	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
34.	Regional Centre for Biotechnology HQRXIMLAPPLY00 000486AM23	06.6.22	03 Nos 029218 B6.BTBR-Pah 02 nos 029218 B6.BTBR-Pah	01013 090	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
35.	WEST BENGAL LIVESTOCK DEVELOPMENT CORPORATION	06.6.22	4000 nos Duck Eggs from Breeder for Hatching	04071 910	Comments sought from DAHD on 07.06.2022 DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide



	LIMITED HQRXIMLAPPLY00 000490AM23				email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
36.	SAI LIFE SCIENCES LIMITED HQRXIMLAPPLY00 000497AM23	7.06.22	4000 nos Rats and Mice	01061 900	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
37.	ASHAY SANDEEP KHIRE HQRXIMLAPPLY00 000502AM23	06.6.22	09 nos Riding Horses For Sports Activity, (Age-02 To 20 Years) (Sex- Mares / Gelding/ Stallions)	01012 990	Recommended by DAHD vide OM dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.06.2022.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
38.	MODERN PET CENTRE HQRXIMLAPPLY00 009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	10632 00	Comments received from DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021.Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021.

					The Committee decided to seek justification and purpose of import from the firm. DL issued to the firm on 04.02.2022. The Committee decided to send Final Reminder to the firm.
39.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY00 193378AM22	25.09.2 1	1 no. Sun Conure Parrot	10632 00	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm. The applicant vide email dated 04.01.2022 has submitted the CITES permit and informed that they have applied for NOC of CWLW through the Parivesh portal. Reply from the firm referred to MoEF&CC (WL) on 14.06.2022.
40.	Mohamed Rizwan HQRXIMLAPPLY00 220110AM22	21.10.2 1	6 nos. Pigeon	10639 00	Comments received from DAHD vide OM dated 23.02.2022. Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. Reminder sent to the applicant on 08.02.2022. The Committee decided to send Final Reminder to the firm.



41.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY00 240513AM22	3.11.20 21	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos	10632 00	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.01.2022. The applicant replied vide email dated 19.01.2022. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021. Reply from the firm referred to MoEF&CC (WL) on 06.04.2022. MoEF&CC (WL) informed the Committee that the applicant needs to submit CITES permit. Reminders sent to applicant on 19.05.2022 and 03.06.2022. The Committee decided to send Final Reminder to the firm.
42.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY00 349792AM22	10.2.20 22	5 pairs Blue and Gold Macaw (Ara ararauna)	10632 00	The applicant vide email dated 14.06.2022 has withdrawn the application. In view of the above, the Committee decided to Close the case
43.	SUHANI FARMS	10.02.2	24 nos. of BONGO (TRAGELAPHUS EURYCERUS)	01061	Comments sought from DAHD on 07.03.2022.



	HQRXIMLAPPLY00 349746AM22	2	(3 MALE AND 5 FEMALE); COMMON ELAND (TAUROTRAGUS ORYX)(3 MALE AND 5 FEMALE) and GREATER KUDU (TRAGELAPHUS STREPSICEROS) (3 MALE AND 5 FEMALE)	900	DAHD vide email dated 13.04.2022 has sought some information from the applicant. The applicant replied directly to DAHD on 28.04.2022. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF (WL) on 07.03.2022. MoEF&CC (WL) vide letter dated 18.04.2022 has sought clarification from the firm. The applicant replied directly to MoEF&CC (WL) on 28.04.2022. MoEF&CC (WL) informed the Committee that the case is under examination with them.
44.	FRANCIS AMBROSE FERNANDES RAIGAD HQRXIMLAPPLY00 397136AM22	22.03.2 022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex-Male; DOB-16.05.2002, Color- Green; Microchip No. – 900215002034225)	01062 000,	Comments received from DAHD vide OM dated 01.04.2022. Comments sought from MoEF (WL) on 07.04.2022. MoEF&CC (WL) informed the Committee that the case is under examination with them.
45.	DELTA EXIM SERVICES HQRXIMLAPPLY00 000138AM23	19.4.22	5 Nos BLUE AND GOLD MACAW (ARA ARARAUNA)	01063 200	The applicant vide email dated 14.06.2022 has Withdrawn the application. In view of the above, the Committee decided to Close the case
46.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION	23-05- 2022	292.0 NOS GIRAFFE GIRAFFA CAMELOPARDALIS (MALE – 5	10619 00	Comments sought from DAHD on 24.05.2022. DAHD vide email dated 01.06.2022 had sought some information from the applicant. The applicant replied vide



	CENTRE SOCIETY HQRXIMLAPPLY00 000386AM23		NOS & FEMALE – 7 NOS) and ZEBRA EQUUS SP. (MALE – 20 NOS & FEMALE – 30 NOS) etc		email dated 01.06.2022. Comments sought from MoEF (WL) on 24.05.2022. The Committee decided to send a reminder to MoEF&CC (WL).
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
47.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM21/ G-13/IC [092100850044AM21]	25.07.20	4 Nos. Animal Trophies	97050 010	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee that the case is under examination with them.

48.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00 124622AM22	25.6.21	12 Nos Mammals:-- Other (Live MICE for RESEARCH AND DEVELOPMENT)	10619 00	Recommended by MoEF&CC (WL) vide letter dated 03.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (WL) letter dated 03.06.2022.
49.	A & S CREATIONS HQRXIMLAPPLY00 178612AM22	07.09.2 1	3 nos. of Other (Orni Track – 10 transmitter)	85269 190	Comments sought from MOEF (WL) on 26.10.2021. MOEF&CC (WL) informed the Committee that the case is under examination with them.
50.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY00 236900AM22	30.10.2 1	1 no. Stuffed Animal trophy	97050 010	Comments sought from MOEF (WL) on 05.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. Reminder sent to the applicant on 06.04.2022, 21.04.2022 and 06.05.2022. The Committee decided to close the case as no reply has been received from the applicant.
51.	J.CHENTHILRAJAN HQRXIMLAPPLY00 244634AM22	08.11.2 1	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non- cites item,	97050 010	Comments sought from MOEF (WL) on 12.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. Reminder sent to the applicant on 06.04.2022, 21.04.2022 and 06.05.2022. The Committee decided to close the case as no reply has been received from the applicant.
52.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00 297263AM22	24.12.2 021	2 nos. GPS Vertex with standard accessories	85269 190	Comments sought from MOEF (WL) on 28.12.2021. MoEF&CC (WL) informed the Committee that they have sought comments from concerned state dept.

53.	MOHAMMAD AFZAL NAJAR, SRINAGAR HQRXIMLAPPLY00 364015AM22	22.2.20 22	2 nos Short range remote injection tranquilizing gun / pistols 3 Nos Handheld long range net launcher / net gun 1 No Handheld small range net launcher / net gun 180 Nos 0.308 Blank Loads for long range net launcher / net gun 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun	93040 000/93 03900 0	Comments received from MoEF&CC (WL) vide letter dated 22.04.2022 for 2 nos Short range remote injection tranquilizing gun / pistols, 3 Nos of Handheld long range net launcher / net gun and 1 no of Handheld small range net launcher / net gun. MoEF&CC (WL) vide letter dated 22.04.2022 has requested the applicant to submit NoC from Chief Wild Life Warden, J&K for 180 Nos 0.308 Blank Loads for long range net launcher / net gun (1 Box= 20 No.) (9 Boxes=180 No.) Wildlife Use and 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun & tranquilizing pistols. Reminder sent to applicant on 07.05.2022 and 22.05.2022. The Committee decided to send a Final Reminder to the applicant.
54.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00 202368AM22	20.10.2 021	2 nos. GPS Vertex Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 25.02.2022. Reminder sent on 02.05.2022. MoEF&CC (WL) informed the Committee that they have sought comments from concerned state dept.
55.	AMARENDER REDDY GAVVA HQRXIMLAPPLY00 375840AM22	04.03.2 2	4 Nos FULLY FINISHED AND PROCESSED HUNTING TROPHIES	97050 010	Comments sought from MOEF (WL) on 07.03.2022. It was noted that applications 092100850044AM21 and HQRXIMLAPPLY00375840AM22 are the same. The Committee decided to seek clarification from the applicant regarding the same. Clarification sought on 14.06.2022.



56.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00 000200AM23	29.4.22	2 Nos Ornitela Solar GPS GSM Tag with standard accessories	85269 190	Comments sought from MOEF (WL) on 29.04.2022.
57.	A & S CREATIONS HQRXIMLAPPLY00 000203AM23	29.4.22	2 Nos Vectronics "Vertex Plus GPS Collar" with standard accessories	85269 190	Comments sought from MOEF (WL) on 02.05.2022. MoEF&CC vide letter dated 17.05.2022 has sought some documents from the firm.
58.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00 000276AM23	10-05- 2022	51.0 PCS JMDB13 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled & 13mm bore barrels and JMSP25 Co2 dart projector Take Down model with DANiNJECT scope 1.75-4x32 Long 11 mm rifled Barrel and ect, ect.,	93040 000	Comments sought from MOEF (WL) on 17.05.2022.
59.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00 000334AM23	17-05- 2022	160.0 VLS 1.tMale Cynomolgus Monkey Liver Microsomes, CITES, 10 mg., and Male Cynomolgus Monkey Liver S9, CITES, 30 mg and., Male Cynomolgus Monkey Cryo suspension Hepatocytes, CITES, 5 million	51199 99	Comments sought from MOEF (WL) on 19.05.2022.

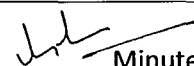
60.	A & S CREATIONS HQRXIMLAPPLY00 000399AM23	26-05- 2022	23 NOS Lotek V2E 152D with Standard accessories	85269 190	Comments sought from MOEF (WL) on 26.05.2022.
61.	ZODIAC CLOTHING COMPANY LIMITED HQRXIMLAPPLY00 000157AM23	22.4.22	14,40,000.00 Nos MOP BUTTONS	96019 020	Comments received from D/o Fisheries vide email dated 25.05.2022. The Committee decided to also seek comments from MoEF&CC (WL). Application referred to MoEF&CC (WL) on 19.05.2022.
62.	Himachal Herbs HQRXIMLAPPLY00 126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	12119 046	Recommended by MoEF&CC (WL) vide letter dated 17.05.2022 for import of 9 MT of Roots and Rhizomes:- Kuth root only. The Committee decided to Approve the case for import of 9 MT of Roots and Rhizomes:- Kuth root subject to MoEF&CC (WL) letter dated 17.05.2022.
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
63.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00 231002AM22	29.10.2 021	3079000 nos. ORNAMENTAL FISH	30111 00	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. Reminder sent to the firm on 14.01.2022. The reply from the firm referred to D/o Fisheries on 07.02.2022. D/o Fisheries vide email dated 14.02.2022 informed that the applicant may be asked to submit details in prescribed format

					to D/o Fisheries through DGFT for further consideration. DL issued to the firm on 17.02.2022. Reminder sent to the firm on 04.03.2022. Reply from the firm referred to D/o Fisheries on 29.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format. Reminders sent on 12.05.2022. Final Reminder to the applicant on 27.05.2022. The Committee decided to Close the case as no reply has been received from the applicant.
64.	Sams Discus India, Raigad HQRXIMLAPPLY00 385098AM22	11.3.20 22	952000 nos. Ornamental Fishes	30110 00	Recommended by D/o Fisheries vide email dated 25.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries email dated 25.05.2022.
65.	EVA DISCUS INDIA, KOLKATA HQRXIMLAPPLY00 397281AM22	22.03.2 022	940500 PCS Ornamental Fish	03011 100,	Recommended by D/o Fisheries vide letter dated 15.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.06.2022.
66.	WESTERN AQUARIUM HQRXIMLAPPLY00 393481AM22	19.2.22	6948000 nos. Ornamental Fish	03011 900	Recommended by D/o Fisheries vide email dated 25.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries email dated 25.05.2022.
67.	BIG BUBBLES AQUALIFE (INDIA)	16-05- 2022	2139100.0 NOS ornamental fishes	30110 00	Recommended by D/o Fisheries vide letter dated 15.06.2022. The Committee decided to Approve the case subject to

	HQRXIMLAPPLY00 000326AM23				conditions mentioned in the D/o Fisheries letter dated 15.06.2022.
68.	DAVE TITUS HQRXIMLAPPLY00 000284AM23	11-05- 2022	736000.0 NOS ornamental fishes	30110 00	Recommended by D/o Fisheries vide letter dated 15.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.06.2022.
69.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY00 000430AM23	30-05- 2022	200 NOS Transgenic Zebra fish embryos for research purpose which are not available in India	30119 00	Comments sought from D/o Fisheries on 01.06.2022 D/o Fisheries vide letter dated 15.06.2022 has informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters as the import is not a regular item. Therefore, the same may be deferred. They have also sought some information /documents from the applicant.
70.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY00 000431AM23	31-05- 2022	200.0 NOS Transgenic zebra fish embryos for research purpose	30119 00	Comments sought from D/o Fisheries on 01.06.2022 D/o Fisheries vide letter dated 15.06.2022 has informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters as the import is not a regular item. Therefore, the same may be deferred. They have also sought some information /documents from the applicant.
71.	PRASANJIT ROY HQRXIMLAPPLY00 000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments sought from D/o Fisheries on 03.06.2022. D/o Fisheries vide letter dated 15.06.2022 has informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters as the import is not a regular item. Therefore, the same may be deferred.

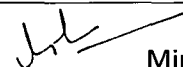


Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
72.	Bajrangbali Re- Rollers Private Limited, Odisha HQRXIMLAPPLY00 160869AM22	12.8.21	200 MT Waste and scrap	81102 000	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm. Reminder sent to firm on 14.06.2022.
73.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00 281039AM22	9.12.20 21	500 MT TIN RESIDUE / SCRAP/ WASTE	80020 090	Comments sought from M/o Steel on 10.12.2021. The Committee decided to send a reminder to M/o Steel. Comments sought from MoEF (HSMD) on 10.12.2021. The Committee decided to send a reminder to MoEF&CC (HSMD).
74.	Sarda Energy & Minerals Limited HQRXIMLAPPLY00 000169AM23	25.4.22	50400 MT Ferro Manganese Slag	26190 090	Comments sought from M/o Steel on 26.04.2022. The Committee decided to send a reminder to M/o Steel.
75.	Sarda Metals & Alloys Limited HQRXIMLAPPLY00 000241AM23	25.4.22	60000 MT Ferro Manganese Slag (MnO Slag)	26190 090	Comments sought from M/o Steel on 06.05.2022. The Committee decided to send a reminder to M/o Steel.
76.	BERRY ALLOYS LIMITED HQRXIMLAPPLY00	7.6.22	30000 MT FERRO MANGANESE	26190 090	Comments sought from M/o Steel on 08.06.2022. The Committee decided to send a reminder to M/o Steel.



	000496AM23		SLAG		
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
77.	INDIAN INSTITUTE OF PETROLEUM & ENERGY, VISAKHAPATNAM HQRXIMLAPPLY00357785AM22	16.2.2022	6 nos. Berea Sandstone Cores 1 1/2" dia x 4" lg, 150 mD - 300 mD (to gas / air)	25161100	Comments sought from DPIIT on 17.02.2022. DPIIT vide OM dated 07.03.2022 has informed that they are not concerned with the matter. Comments sought from M/o Mines on 17.02.2022. M/o Mines vide OM dated 06.04.2022 has sought some clarification from the firm. Reminder sent to applicant on 23.04.2022 and 08.05.2022. The Committee decided to send a Final Reminder to the applicant.
78.	WENDT INDIA LIMITED, BENGALURU HQRXIMLAPPLY00364506AM22	23.2.2022	90 kgs. 3017812 AG-POWDER AGP C2250-6	71061000	Comments received from M/o Mines vide OM dated 09.06.2022. The Committee decided to examine the case on file.
79.	SHREE JALARAM AGRICULTURE	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022.

	HQRXIMLAPPLY00 000423AM23				M/o Mines informed the Committee that the case is under examination with them.
Part 7	DHI				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
80.	LARSEN AND TOUBRO LIMITED, MUMBAI HQRXIMLAPPLY00 399727AM22	24.3.20 22	3 Nos Used Terex Mast sec. type TS21- C1 (5.90m) repainted white colour for Terex-Comedil crane typ CTT181B	84314 920	Comments received from DHI vide OM dated 26.05.2022. Information / documents have been sought from the applicant vide email dated 01.06.2022. The Committee decided to send a reminder to the applicant.
81.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PMC-V PRIVATE LIMITED HQRXIMLAPPLY00 000193AM23	28-04- 2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	853710 00 ,85176 290, 847150 00, 853120 00, 851769 90	Comments sought from DHI on 25.05.2022. DHI informed the Committee that the case is under examination with them.
82.	MUNNILAL HIRALAL HQRXIMLAPPLY00 000406AM23	27-05- 2022	2500.000 MTS IRON & STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269 099	Comments sought from DHI on 30.05.2022.



83.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00 000305AM23	13-05- 2022	50.0 kgs Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness /sizes (eg.0.2*50mm) and Brazing /Silver Brazing Alloys in the form of powder eg.Ag49MnNi powder	71069 210 and 71061 000	DPIIT vide OM dated 27.05.2022 informed that they are not concerned with the matter and comments may be sought from DHI. Application referred to DHI on 08.06.2022.
Part 8	DDP / Air (HQ)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
84.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC [052100850417AM20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040 000	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021, 22.09.2021 and 19.05.2022. Air(HQ) vide email dated 15.06.2022 informed that the application has been referred to Air Cmde Adventure & Sports (Dte of Adventure) / Gp Capt Adventure and Adventure Nodal Centre (ANC) C/o Air Force Station

					Hindan for further necessary action.
85.	ANADRONE SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 000228AM23	04.05.2 022	10 Nos Part No. BTT3-8710-015-600 Description : Banshee, Field Services, Jet 80+ Incl. Wet Wing (Twin Jet) 12 nos Part No.BTT3-0903-000-000 Description : Luneberg Lens, 7.5 Monostatic	88062 400 85261 000	Recommended by DDP vide email dated 12.05.2022. Recommended by M/o Civil Aviation vide email dated 21.05.2022 for import of 10 Banshee (UAV), Field Services, Jet 80+ Incl. Wet Wing (Twin Jet). The Committee decided to Approve the case for import of 10 Banshee (UAV), Field Services, Jet 80+ Incl. Wet Wing (Twin Jet) subject to conditions mentioned in the MoCA NoC dated 21.05.2022 for supply to DRDO. Further, the Committee decided to close the case for import of 12 Luneberg Lens, 7.5" monostatic (radar apparatus) as per the applicant's request vide email dated 10.06.2022.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
86.	HONDA CARS INDIA LIMITED, GREATER NOIDA HQRXIMLAPPLY00 331221AM22	25.1.20 22	1826 kgs. 1530 Kgs GASOLINE EU-6 SPLASHBLEND TO E-20 and 296 Kgs GASOLINE JAPANESE FUELRON91	27101 241	Comments sought from M/o P&NG on 09.02.2022. M/o P&NG informed the Committee that the case is under examination with them.
87.	F S CHEMICALS PRIVATE LIMITED	02.02.2 2	18000.0 Kgs	27101 920	Comments sought from M/o P&NG on 28.02.2022. M/o P&NG vide email dated 24.03.2022 has sought some

	HQRXIMLAPPLY00 342612AM22		hydrocarbon SOLVENT / OIL MIXTURE		information from the firm. Reminders sent to the firm on 09.04.2022 and 24.04.2022. The Committee decided to Close the case as no reply has been received from the applicant.
88.	JCB INDIA LIMITED, NEW DELHI HQRXIMLAPPLY00 383863AM22	11.3.20 22	156891 kgs. Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4	27101 943	For Ex-post Facto Approval.
89.	FMC INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 378370AM22	7.3.202 2	100 MT AGNIQUE ME 18 (Methyl Soyate)	38260 000	Comments sought from M/o P&NG on 23.03.2022. M/o P&NG informed the Committee that case is under examination with them.
90.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00 406355AM22	25.3.22	2806 Kgs DIESEL, EURO-VI; GASOLINE, EURO-IV ; GASOLINE, EURO-V etc.	27101 290	Recommended by M/o P&NG vide OM dated 31.05.2022. The Committee decided to recommend the case subject to further approval by competent authority.
91.	BOSCH LIMITED HQRXIMLAPPLY00 000087AM23	08.4.22	48000 ltr. Specialty Fuel Bosch EN590 Diesel; Specialty Fuel Bosch GDK570 Diesel; Specialty Fuel Bosch GDK650 Diesel etc	27101 944	Comments sought from M/o P&NG on 18.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reply from firm referred to M/o P&NG on 12.05.2022. M/o P&NG informed the Committee that case is under examination with them.

92.	BOSCH LIMITED HQRXIMLAPPLY00 000119AM23	15.4.22	3000.0 Ltr Specialty Fuel Bosch kerosene	27101 932	Comments sought from M/o P&NG on 19.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reminder sent to firm on 12.05.2022. Reply from the firm referred to M/o P&NG on 20.05.2022. M/o P&NG vide email dated 16.06.2022 has sought some more information from the firm.
93.	P. A. S PETRO PRODUCT HQRXIMLAPPLY00 000422AM23	30.5.22	300.0 MTS FARASOL D 80	271019 20	Comments sought from M/o P&NG on 30.05.2022. M/o P&NG informed the Committee that case is under examination with them.
94.	MEHTA PETRO- REFINERIES LTD HQRXIMLAPPLY00 000477AM23	04.06.2 2	500 MT EXXSOL D40 FLUID	271019 90	The applicant vide email dated 15.06.2022 has withdrawn the application. In view of the above, the Committee decided to Close the case.
95.	MEHTA PETRO- REFINERIES LTD HQRXIMLAPPLY00 000489AM23	04.06.2 2	500 MT EXXSOL D40 FLUID	271019 90	Comments sought from M/o P&NG on 06.06.2022. M/o P&NG informed the Committee that case is under examination with them.
Part 10	DoT				
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	Status



	&HQ File No.			Code)	
96.	WESTERN COMMUNICATION, KARNATAKA HQRXIMLAPPLY00 351872AM22	11.2.20 22	60 sets MARINE GPS SH-788A BOAT NAVIGATION	85269 190	Comments sought from DoT on 15.02.2022. DoT vide letter dated 22.02.2022 has sought some information from the firm. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 22.03.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 20.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm. Reminder sent on 07.05.2022 and 22.05.2022. The Committee decided to send a Final Reminder to the applicant.
97.	RADIO DESIGN INDIA PRIVATE LIMITED HQRXIMLAPPLY00 373323AM22	02.03.2 2	1 No Power Amplifier	85437 091	Comments sought from DHI on 07.03.2022. DHI vide email dated 08.03.2022 has informed that they are not concerned with the item. The Committee decided to refer the application to DPIIT. Application referred to DPIIT on 25.03.2022. DPIIT vide OM dated 04.04.2022 informed that they are not concerned with the matter and DoT may be consulted in the matter. Application referred to DoT on 11.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm. Reminder sent on 07.05.2022 and 22.05.2022. The Committee decided to send a Final Reminder to the applicant.

98.	MARINE EQUIPMENTS CENTRE, COCHIN HQRXIMLAPPLY00 375551AM22	4.3.22	2 Nos I BAND TRANSPONDER - PART NO.9570-110-91010	85269 190	Comments sought from DHI on 08.03.2022. Reminder sent on 04.05.2022 and 17.05.2022. DHI vide OM dated 18.05.2022 has informed that the item does not pertain to them. The Committee decided to refer the application to DoT. Application referred to DoT on 30.05.2022. DoT vide letter dated 15.06.2022 has sought some information/ documents from the firm. The Committee decided to send a reminder to the applicant.
99.	JANUS TRADING CO HQRXIMLAPPLY00 000247AM23	06.5.22	1 No The CPT7 is a compact, single enclosure GNSS+INS receiver powered by world class OEM7 technology	85269 190	Comments received from DoT vide letter dated 23.05.2022. The Committee decided to seek clarification regarding the purpose of import from the firm.
100.	AVANTEL LIMITED HQRXIMLAPPLY00 000055AM23	06.04.22	1 No Coaxial High Power Fixed Attenuator	85480 000	Recommended by DoT vide letter dated 15.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DoT letter dated 15.06.2022.
Part 11	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	Status

	&HQ File No.			Code)	
101.	Danny Dsouza., Thane 01/53/8/54937/AM21/ D-36/IC [032100850477AM21]	04.02.2 1	1 Unt Marine Radar JMR-9225- 6XC	85261 000	Comments received from DoT vide letter dated 18.02.2021.
					Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022. DGCA vide email dated 06.06.2022 informed that the matter may pertain to M/o Defence. The Committee decided to refer the application to DDP.
102.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM21/ A-122/IC	08.02.2 1	3 Nos Radar Detector	85261 000	Comments received from DoT vide letter dated 18.02.2021.
					Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.
103.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00 029519AM22	29.04.2 1	10 Nos Radar Apparatus	85261 000	Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.
					Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022.



					DoT vide letter dated 13.04.2022 has sought some information / documents from the firm. Reminders sent on 03.05.2022 and 18.05.2022. The Committee decided to send a Final Reminder to the applicant.
104.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY00227993AM22	27.10.21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR-Ethernet)	85261000	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022. DoT vide letter dated 28.03.2022 has sought some information from the firm. Reminder sent on 13.04.2022 and 28.04.2022. The Committee decided to send a Final Reminder to the applicant. Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee that the case is under examination with them.
105.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI	7.12.2021	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	85261000	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. Reply from the firm referred to DoT on 30.03.2022.

	HQRXIMLAPPLY00 278133AM22				DoT vide letter dated 13.04.2022 has sought some information/ documents from the firm. Reminder sent to the firm on 03.05.2022 and 18.05.2022. The Committee decided to send a Final Reminder to the applicant. Comments sought from M/o Civil Aviation on 20.12.2021. MoCA informed the Committee that the case is under examination with them.
106.	DSE TECHNOLOGIES PRIVATE LIMITED, BHOPAL HQRXIMLAPPLY00 298452AM22	24.12.2 1	4 nos. Vehicle Antenna 100-520 MHz	85291 012	Comments received from DoT vide letter dated 04.01.2022. Comments sought from M/o Civil Aviation on 31.12.2021. MoCA informed the Committee that the case is under examination with them.
107.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 334639AM22	28.01.2 2	1 Set MDC-7925 25KW X Band Kodan Radar With Six Feet Antenna Including All accessories	85261 000	Comments received from DoT vide letter dated 02.02.2022. Comments sought from MoCA on 31.01.2022. Clarification sought from the firm regarding supply of imported items on 22.02.2022. Reminder sent to the firm on 09.03.2022. The applicant has informed that the imported items will be installed at Cuddalore Port, Tamil Nadu for their Marine Terminal Facility, Chithirapettai.



108.	NAVICOM SYNERGIES PRIVATE LIMITED HQRXIMLAPPLY00 000139AM23	19.4.22	90 nos. UAV Long Range Radar Altimeter LR-D1, Standard Radar Altimeter US-D1 and DIGITAL DATA LINK 10 W LINEAR AMPLIFIER	85261 000	Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 25.05.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the applicant. Comments sought from M/o Civil Aviation on 20.04.2022. The Committee decided to send a reminder to M/o Civil Aviation.
109.	ELEKTRONIK LAB HQRXIMLAPPLY00 000168AM23	25.4.22	33 Nos SE 125 Transmitter	85269 140	Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the applicant. Comments sought from M/o Civil Aviation on 26.04.2022. The Committee decided to send a reminder to M/o Civil Aviation.
110.	INTERGLOBE AVIATION LIMITED HQRXIMLAPPLY00 000199AM23	29.4.22	40 nos. CMPT-T2CAS (Part No: 9000000- 11414); RADIO ALTIMETER TRANSCIVER (Part No: 9599-607- 14943); ATC/TCAS CONTROL UNIT (Part No : C12404AB02) etc	85261 000	The Committee decided to examine the case on file.



111.	TATA MOTORS PASSENGER VEHICLES LIMITED HQRXIMLAPPLY00 000290AM23	06-05- 2022	4000.000 NOS Vehicle Radar	85269 190	Comments sought from DoT vide letter dated 13.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 07.06.2022. DoT vide letter dated 15.06.2022 has sought some more information from the firm. Comments sought from M/o Civil Aviation on 13.05.2022.
112.	VEONEER INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000418AM23	26-05- 2022	20.000 NOS Automotive Radars	85261 000	Comments sought from DoT vide letter dated 30.05.2022. DoT vide letter dated 15.06.2022 has sought some documents from the firm. The Committee decided to send a reminder to the applicant. Comments sought from M/o Civil Aviation on 30.05.2022. The Committee decided to send a reminder to M/o Civil Aviation.
113.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000473AM23	03.6.22	100 Nos MRRevo14F	85261 000	Comments received from DoT vide letter dated 15.06.2022. Comments sought from M/o Civil Aviation on 06.06.2022.
114.	TATA STEEL LIMITED	06.6.22	1 Nos GTN 650 Garmin. Part No	85269 190	Comments sought from DoT vide letter dated 08.06.2022.



	HQRXIMLAPPLY00 000494AM23		011-02256-00		DoT vide letter dated 15.06.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the applicant. Comments sought from M/o Civil Aviation on 08.06.2022.
Part 12	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
115.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM21/ P-75/IC [052100850848AM21]	10.03.21	1 Nos Aircraft	88022000	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
116.	S S Trading Corporation, Delhi HQRXIMLAPPLY00 029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.



117.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY00 140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	88010 090	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
118.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY00 280434AM22	9.12.20 21	2 sets GROUND AND AIR DETECTION SURVEILLANCE RADAR WITH STANDARD ACCESSORIES	85437 091	Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021. DDP vide email dated 27.01.2022 has informed that the veracity/validity of the documents submitted by the firm may be directly confirmed from the concerned end use in MoD or DMA/DOD. The applicant has informed that import is being undertaken for supply to Indian Airforce. Comments sought from Air (HQ) on 10.02.2022. Comments received from Air (HQ) referred to DDP on 16.03.2022. Reminder sent to M/o Civil Aviation, DDP and MHA on 23.05.2022. Comments received from DDP and MHA vide letter dated 19.04.2022 and 31.05.2022, resp. The Committee decided to send reminder to M/o Civil Aviation.
119.	PIXXELSPACE INDIA PRIVATE LIMITED	31.01.2 2	7 Nos PROPULSION SYSTEM	88026 000	Comments sought from M/o Civil Aviation on 01.02.2022. Reminder sent on 23.05.2022.

	HQRXIMLAPPLY00 337448AM22				The Committee decided to send reminder to M/o Civil Aviation.
120.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY00 340778AM22	02.02.2 2	1 EMB-135BJ (LEGACY 650) aircraft, MSN-14501179	88024 000	Recommended by DGCA vide letter dated 26.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DGCA letter dated 26.05.2022.
121.	DCM SHRIRAM INDUSTRIES LIMITED HQRXIMLAPPLY00 373815AM22	02.03.2 2	1 No PROTOTYPE OF ZCQM UAV FOR R&D PURPOSE IN INDIAN PARTNER DCM	88010 090	Comments sought from M/o Civil Aviation on 07.03.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
122.	HORIZON MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY00 185745AM22	16.09.2 1	10000 Nos Model Remotely Piloted Aircraft System. Below 25 kgs weight.	88022 000	DGCA vide email dated 06.06.2022 has informed that the import is not acceptable. The Committee decided to Reject the case on the basis of comments received from DGCA.
123.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 398735AM22	14.3.20 22	1 No FIXAR 007 Vertical take-off and landing (VTOL) aircraft	88069 300	Comments sought from M/o Civil Aviation on 28.03.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
124.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI	14.3.20 22	10 Nos NINOX 40 – MICRO TACTICAL DRONE	88062 100	Comments sought from M/o Civil Aviation on 28.03.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil

	HQRXIMLAPPLY00 399205AM22				Aviation.
125.	BATTLELAB INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000079AM23	08.4.22	1 No Working sample UAV Aline V1 (H/N:SD-21) included 1 No Spare boot UAV Aline V1 (H/N:SD-21-2) 1 No Vorking sample UAV Target Q (H/N:SD-21-1)	88062 400	Comments sought from M/o Civil Aviation on 11.04.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
126.	ASCOM SYSTEMS HQRXIMLAPPLY00 000098AM23	11.4.22	1 No 895 g, 20 MP, DNG (RAW) 5.1K/50fps, 4K/120fps, 46- minute Flight Time (no wind) , 15km	88062 200	Comments sought from M/o Civil Aviation on 12.04.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
127.	KAMDAR GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00 000063AM23	12.4.22	5 Kg QUADCOPTER DRONE	88062 200	Comments sought from M/o Civil Aviation on 18.04.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
128.	FIBROX 3D PRINTING SOLUTIONS HQRXIMLAPPLY00	16.4.22	1 No DJI Phantom 4 RTK with DRTK2 mobile base station	88010 090	Comments sought from M/o Civil Aviation on 19.04.2022. Reminder sent on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.

	000124AM23				
129.	LAKSHMI MACHINE WORKS LIMITED HQRXIMLAPPLY00 000359AM23	19-05- 2022	1 NOS AIRCRAFT-TEXTRON AVIATION INC CITATION 560XL-6229	88023 000	DGCA has issued in principle approval vide letter dated 18.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DGCA letter dated 18.05.2022.
130.	PAI ENGINEERING SERVICES PRIVATE LIMITED HQRXIMLAPPLY00 000380AM23	22-05- 2022	1 NOS DRONE	88069 900	Comments sought from M/o Civil Aviation on 23.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
131.	VYOMAN AVIATION PRIVATE LIMITED HQRXIMLAPPLY00 000224AM23	21-05- 2022	1 NOS Drone Kit	88062 300	Comments sought from M/o Civil Aviation on 24.05.2022. The Committee decided to send reminder to M/o Civil Aviation.
132.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00 000465AM23	03.6.22	1 Nos UAV (DRONE) System for Hyperspectral Imaging Sensor - Drone BFD 1400-SE8-E, Pixhawk, HySpex Edition	88062 300	Comments sought from M/o Civil Aviation on 06.06.2022. The Committee decided to send reminder to M/o Civil Aviation.
Part 13	Department of Biotechnology				
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS	Status

	&HQ File No.			Code)	
133.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00 339641AM22	02.02.2 2	1500 Vials Eggs and larvae of Drosophila Melanogaster	04072 900	Comments sought from D/o Biotechnology on 03.02.2022. Reminder sent to D/o Biotechnology on 15.03.2022. D/o Biotechnology vide letter dated 21.03.2022 has sought some information from the applicant. Reminder sent to the applicant on 06.04.2022. The Committee decided to send a Final Reminder to the applicant.
Part 14	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	ENCUBE ETHICALS PRIVATE LIMITED HQRXIMLAPPLY00 000175AM23	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131 900	Comments sought from D/o Food & PD on 28.04.2022. The Committee decided to send a reminder to D/o Food and PD.
Part 15	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
135.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY00	9.8.21	400 gms VEGETABLE SEEDS	12099 190	Comments sought from D/o A,C&FW on 11.08.2021. Reminders sent to D/o A,C&FW on 23.09.2021 and 23.05.2022. The Committee decided to send a reminder to D/o

	158344AM22				AC&FW.
136.	SANTO LABS, HYDERABAD HQRXIMLAPPLY00 256948AM22	18.11.2 021	1 no. Rotary tiller	84329 090	Comments sought from D/o A, C&FW on 22.11.2021. Reminder sent to D/o A,C&FW on 23.05.2022. The Committee decided to send a reminder to D/o AC&FW.
137.	GREAVES COTTON LIMITED, MAHARASHTRA HQRXIMLAPPLY00 291294AM22	20.12.2 021	146 nos. of POWER TILLER and 1 set of POWER TILLER COMPONENTS AND PARTS	84328 020 / 84329 090	The Committee decided to examine the case on file.
138.	SHIV AGRO FOOD, NEW DELHI HQRXIMLAPPLY00 371708AM22	28.2.20 22	200 MT MUSK MELON SEEDS FOR HUMAN CONSUMPTION	12077 090	Comments sought from D/o AC&FW on 02.03.2022. The Committee decided to send a reminder to D/o AC&FW.
139.	ICS MERCHANDISE PRIVATE LIMITED HQRXIMLAPPLY00 000385AM23	23-05- 2022	700.0 NOS STARTING SHAFT BUSHING and ADJUSTING BOLT ect ect	73182 990 73181 500 73209 090	Comments sought from D/o AC&FW on 24.05.2022 The Committee decided to send a reminder to D/o AC&FW.
140.	R.S. ENTERPRISES HQRXIMLAPPLY00 000365AM23	20-05- 2022	1000.000 KGS CITRULLUS LANATUS	12077 090	Comments sought from D/o AC&FW on 30.05.2022. The Committee decided to send a reminder to D/o AC&FW.

141.	VALLON FARMDIRECT PRIVATE LIMITED HQRXIMLAPPLY00 000441AM23	31.5.22	40000 Kgs ORGANIC WATERMELON SEEDS LOT NO.: VFD/ORG/WMSK/A/21 & VFD/ORG/WMSK/J/20	12077 090	Comments sought from D/o AC&FW on 01.06.2022. The Committee decided to send a reminder to D/o AC&FW.
Part 16	M/o Textiles				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
142.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY00 102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	63109 090	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to M/o Textiles vide emails dated 09.09.2021 and 22.09.2021. The Committee decided to send a reminder to M/o Textiles.
Part 17	AERB				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
143.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM21/ O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444 000	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide

	[332100850012AM21]				DL dated 23.09.2021. Reply from the firm referred to AERB on 16.03.2022. Reminder sent to AERB on 23.05.2022. The Committee decided to send a reminder to AERB.
Part 18	M/o Fertilizers				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
144.	INDIAN FARMERS FERTILISER COOPERATIVE LTD HQRXIMLAPPLY00 000293AM23	10-05-2022	3500000.000 MTS Urea, whether or not in aqueous solution	31021 000	For Ex post facto Approval.
145.	INDIAN FARMERS FERTILISER COOPERATIVE LTD HQRXIMLAPPLY00 000289AM23	10-05-2022	2500000.0 MTS Urea, whether or not in aqueous solution	31021 000	For Ex post facto Approval.
146.	KRISHAK BHARATI COOPERATIVE LIMITED HQRXIMLAPPLY00 000393AM23	25-05-2022	350000.000 MTS Urea 46% N	31021 000	For Ex post facto Approval.

147.	KRISHAK BHARATI COOPERATIVE LIMITED HQRXIMLAPPLY00 000394AM23	25-05- 2022	500000.000 MTS Urea 46% N	31021 000	For Ex post facto Approval.
Part 19	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
148.	VAR ELECTROCHEM PRIVATE LIMITED HQRXIMLAPPLY00 398560AM22	02.5.22	1360 Nos SQUIBS/IGNITERS/INFLAMME AUTERS	36030 019	Comments received from PESO vide letter dated 09.06.2022. The Committee decided to seek clarification from PESO.
149.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY00 000342AM23	17-05- 2022	2054.0 NOS Boetta II Orange Smoke, and HAND FLARE II - HAND MARINE - ROSSO, and Shuttle- Parachute Rocket	36049 010	Comments received from PESO vide letter dated 27.05.2022. The Committee decided to seek clarification from PESO.
150.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00 000266AM23	09-05- 2022	71600.000 PCS ELECTRONIC BLASTING CAP (0456/511), I-KON III,UNITRONIC 600,I-KON RX III,DETONATORS ELECTRONIC 1.4S	36030 051	Comments received from PESO vide letter dated 03.06.2022. The Committee decided to seek clarification from PESO.



151.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00 000267AM23	09-05- 2022	50000.000 PCS Igniters (Un No.0454 Class 1.4S), Fuse Head T32 (Z624-16), All Types of Fuse Heads	36030 041	Comments received from PESO vide letter dated 03.06.2022. The Committee decided to seek clarification from PESO.
152.	AUTOLIV INFLATORS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000263AM23	09-05- 2022	939708.0 NOS Initiator (pyrotechnic cartridges) and Igniter Cup (pyrotechnic cartridges) ect, ect.	36010 090 36030 059 36030 049	Comments sought from PESO on 25.05.2022 PESO informed the Committee that the case is under examination with them.
153.	SUKHDEV EXPLOSIVES PVT LTD HQRXIMLAPPLY00 000408AM23	28-05- 2022	60.000 NOS STARBURST PELLETS -PT3590 Starburst (Rocket Motor)	36049 090	Comments received from PESO vide letter dated 09.06.2022. The Committee decided to seek clarification from PESO.
154.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00 000500AM23	06.6.22	157414 Nos S & A MODULE (PROX FUZE) 56009 nos S & A MODULE (PROX FUZE)	36030 059	Recommended by PESO vide letter dated 14.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 14.06.2022
Part 20	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
155.	SIDDHESH TIMBERS, MAHARASHTRA	16.09.2 1	500 CUBIC METER (CBM) Sandalwood Rough logs	44039 922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to

	HQRXIMLAPPLY00 185458AM22				MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC (SU Division) vide OM dated 13.12.2021 has sought some clarification.
156.	GUPTA ENTERPRISES HQRXIMLAPPLY00 376566AM22	05.03.2 2	200 MT SANDAL SAP WOOD	44039 922	Comments sought from MoEF&CC(SU Divn) on 07.03.2022. MoEF&CC (SU) vide OM dated 12.04.2022 has sought some information / documents from the firm. Reminder sent to the firm on 03.05.2022 and 18.05.2022. The Committee decided to Close the case as no reply response was received from the applicant.
157.	MALAYAGIRI ERSSSENTIAL OILS DISTILERS HQRXIMLAPPLY00 366394AM22	23.02.2 2	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU) vide email dated 11.04.2022. MoEF&CC (SU) has sought some documents from the firm vide letter dated 05.05.2022. Reminders sent to the firm on 10.05.2022 and 25.05.2022. The Committee decided to send a Final Reminder to the applicant.

Part 21	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
158.	INDIAN TRADING CO., UTTAR PRADESH HQRXIMLAPPLY00 378990AM22	7.3.2022	40000 kgs SUGHAND KOKILA MARK and JATAMASI MARK	33074 100	Comments received from MSME vide email dated 17.06.2022. The Committee decided to seek clarification from the firm regarding the ITC HS Code and the item description of the items intended to be imported by the firm.
159.	Jell Pharmaceuticals Pvt. Ltd. HQRXIMLAPPLY00 000235AM23	05.5.22	200000.0 Kgs Natural Incense Stick In Various Size(Unperfumed)To Be Imported And Processed In Sez Only For Export	33074 100	MSME vide email dated 17.06.2022 informed that the import of this item may put adverse affect on the local production of MSEs. Hence, import may not be permitted. The Committee decided to Reject the case on the basis of comments received from MSME.
Part 22	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
160.	MEGHMANI ORGANICS LIMITED, AHMEDABAD HQRXIMLAPPLY00 381153AM22	9.3.2022	1200000 kgs. 1,1,1 TRICHLORO 2,2,2 TRIFLUOROETHANE (CFC 113A)	29037 790	Recommended by MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.

161.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00 390694AM22	16.3.20 22	50 MT Saturated fluorinated derivatives of acyclic hydrocarbons – ASSAY (GC) >=99.99%	29034 600	The Committee decided to call for necessary clearances from PESO from the firm.
162.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00 389999AM22	16.3.20 22	200000 kgs. (Penta & Tetrafluoroethane) R404A	38276 100	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (OC) OM dated 24.03.2022.
163.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00 390003AM22	16.3.20 22	500000 kgs. 1,1,2 Tetrafluoroethane (R-134a)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (OC) OM dated 24.03.2022.
164.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00 390203AM22	16.3.20 22	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3- Pentafluoropropane (HFC-245fa)	38273 100	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.
165.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY00	16.3.22	150000 kgs. REFRIGERANT R134a	29031 400	Comments received from MoEF&CC (OC) vide OM dated 29.03.2022. Letter issued on 02.05.2022 to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the firm was

	390267AM22				requested to submit clarification. Reply from the applicant is awaited. Committee decided to send a Final Reminder to the applicant.
166.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 391515AM22	16.3.20 22	907200 kgs. 1,1 DIFLUOROETHANE (R152a)	29034 300	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (OC) OM dated 24.03.2022.
167.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 395236AM22	21.3.20 22	111600 kgs. (1,1,1,2 – TET RAFLUOROETHANE) (HFC- 134a)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in MoEF&CC (OC) OM dated 25.03.2022.
168.	CHILLAIRESOLUTIONS, BILASPUR HQRXIMLAPPLY00 395518AM22	21.3.20 22	20000 kgs. Mixed Refrigerant Gas R410a	38276 300	Recommended by MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.03.2022.
169.	MIHAMA INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY00	17.3.20 22	1200 MT R-134a, 1,1,1,2-Tetrafluoroethane, 1000 MT R-410, Pentafluoroethane, Difluoromethane, 500MT	29034 500, 29034 200	The Committee decided to seek clarification from the firm regarding the documents submitted

	396531AM22		R-407C, Pentafluoroethane, Tetrafluoroethane & Difluoroethane 3000 MT HFC-R-32, Difluoromethane 3000 MT R-32, Difluoromethane 2000 MT R-404a, Pentafluoroethane, Tetrafluoroethane & Trifluoroethane		
170.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 397024AM22	22.3.20 22	5000 kgs. 2,3,3,3 – TETRAFLUOROPROP-1-ENE	29035 100	The Committee decided to seek necessary clearances from PESO from the firm.
171.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00 397793AM22	23.3.20 22	800 MT S365MFC/227EA 93- 07% & 87-13%/ 1,1,1,3,3-pentafluorobutane/1,1,1,2,3,3,3-heptafluoropropane	38276 800	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.
172.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY00 399492AM22	23.3.20 22	38000 kgs. Refrigerant GAS R32	29034 200	The Committee decided to seek necessary clearances from State Pollution Control Board from the firm.

173.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY00 399472AM22	23.3.20 22	18000 kgs. REFRIGERANT GAS R152a PVFM	29034 300	The Committee decided to seek necessary clearances from State Pollution Control Board from the firm.
174.	HELIOUS SPECIALTY GASES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00 401353AM22	25.3.20 22	2860000 kgs. REFRIGERANT GAS R152A; REFRIGERANT GAS R32; REFRIGERANT GAS R134A etc.	29034 300, 29034 200, 29034 500	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.
175.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY00 401311AM22	25.3.20 22	18500 kgs. HFC R410A	38276 300	Recommended by MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.
176.	AJAY AIR PRODUCTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY00 402713AM22	25.3.20 22	500000 Kgs Refrigerant Gas R32 100000 kgs Refrigerant Gas R134a 500000 Kgs REFRIGERANT GAS R152A 100000 Kgs REFRIGERANT GAS R410A 100000 Kgs REFRIGERANT GAS R407C 100000 Kgs REFRIGERANT GAS R404A	29034 200 29034 500 29034 300 38275 900 38276	Recommended by MoEF&CC (OC) vide OM dated 31.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 31.03.2022.



			100000 Kgs REFRIGERANT GAS R125	200	
177.	CHILLAIRESOLUTIONS, HARYANA HQRXIMLAPPLY00 402761AM22	26.3.20 22	14850 Kgs REFRIGERANT GAS R134A	29034 500	The Committee decided to seek necessary clearances from PESO from the firm.
178.	CHILLAIRESOLUTIONS, HARYANA HQRXIMLAPPLY00 403037AM22	26.3.20 22	14850.0 Kgs REFRIGERANT GAS R134A	29034 500	The Committee decided to seek necessary clearances from PESO from the firm.
179.	GORAKHRAM HARIBUX, MUMBAI HQRXIMLAPPLY00 404209AM22	25.3.20 22	(i) 200000 Kgs of Freon 404A (HFC-404A) [Blend of Pentafluoroethane(HFC-125), Tetrafluoroethane (HFC-134a) &Trifluoroethane (HFC143a)] (ii) 200000 Kgs of Freon 404A (HFC-404A) [Blend of Pentafluoroethane(HFC125) , Tetrafluoroethane (HFC-134a) &Trifluoroethane (HFC-143a)] (iii) 1200000 Kgs Freon R-134a (HFC-134a) / 1,1,1,2-Tetrafluoroethane (iv) 1200000 Kgs Freon R-134a (HFC-134a) / 1,1,1,2-Tetrafluoroethane (v) 1000000 Kgs of Freon 410A (HFC-410A) [Blend of Pentafluoroethane (HFC-125) and Difluoromethane	38276 100	Recommended by MoEF&CC (OC) vide OM dated 31.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the applications for import of HCFC 410a and 134a only, subject to conditions mentioned in the MoEF&CC (OC) OM dated 31.03.2022.

			(HFC-32)] (vi) 1000000 Kgs of Freon 410A (HFC-410A) [Blend of Pentafluoroethane (HFC-125) and Difluoromethane (HFC-32)] (vii) 1000000 Kgs of Freon 410A (HFC-410A) [Blend of Pentafluoroethane (HFC-125) and Difluoromethane(HFC-32)], (viii) 400000 Kgs of Freon 407C (HFC-407C) [Blend of Pentafluoroethane (HFC-125), Tetrafluoroethane (HFC-134a) &Difluoromethane (HFC-32)] (ix) 400000 Kgs of Freon 407C (HFC-407C) [Blend of Pentafluoroethane(HFC-125), Tetrafluoroethane (HFC-134a) &Difluoromethane (HFC-32)] (x) 400000 Kgs of Freon 407C (HFC-407C) [Blend of Pentafluoroethane(HFC-125), Tetrafluoroethane (HFC-134a) &Difluoromethane (HFC-32)] (xi) 1500000 Kgs of R32(HFC-32)/Difluoromethane and (xii) 1500000 Kgs of R-32(HFC-32)/Difluoromethane		
180.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY00404629AM22	28.3.2022	600 MT 1,1,1,2-Tetrafluoroethane (HFC-134a) Gas	29034500	Recommended by MoEF&CC (OC) vide OM dated 31.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 31.03.2022.

181.	MIHAMA INDIA PRIVATE LIMITED,CHENNAI HQRXIMLAPPLY00 405108AM22	28.3.20 22	(i) 200 MT of Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene (ii) 30 MT of XP-40 (R-449A, 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethene i.e blend of HFC-134a, HFC-125, HFO1234yf and HFC-32 (iii) 30 MT of XP-10 (R-513A, 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethane) i.e blend of HFO-1234yf and HFC-134a (iv) 5 MT of XP-20 (R-449C, 2.3.3.3 Tetrafluoropropene Difluoromethane) i.e blend of HFC-125/HFC-134a/HFC-32/HFO-1234yf (v) 20 MT of XP-44 (R-452A, 2.3.3.3 Pentafluoroethane, 2.3.3.3 Tetrafluoropropene) i.e blend of HFO-1234yf, HFC-32 and HFC-125 (vi) 20 MT of XP-30 (R-514a , 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethane) i.e blend of HFC-1336mzz(Z)/1130(E) (vii) 20 MT of XL-41 (R-454B, Difluoromethane, 2.3.3.3 Tetrafluoropropene) i.e blend of HFC3241F0-1234yf (viii) 5 MT of XL-20 (R-454C, Tetrafluoropropene , Difluoromethane) i.e blend of HFC-32/HFO-1234yf (ix) 200 MT of Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene (x) 30 MT of XP-40(R-449A, 2.3.3.3 Tetrafluoropropene , 1.1.1.2	29035 100, 38276 500,38 27680 0	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.
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			Tetrafluoroethene) (xi) 30 MT of XP-10 (R-513A, 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethane) (xii) 5 MT of XP-20 (R-449C, 2.3.3.3 Tetrafluoropropene , Difluoromethane) (xiii) 20 MT of XP-44 (R-452A, Pentafluoroethane, 2.3.3.3 Tetrafluoropropene) (xiv) 20 MT of XP-30 (R-514a , 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethane) (xv) 20 MT of XL-41 (R-454B, Difluoromethane, 2.3.3.3 Tetrafluoropropene) and (xvi) 5 MT of XL-20 (R-454C, 2.3.3.3 Tetrafluoropropene , Difluoromethane)		
182.	GORAKHRAM HARIBUX,MUMBAI HQRXIMLAPPLY00 406325AM22	29.03.2022	(i) 200000 Kgs of Opteon YF 1234 (R1234 yf) / 2,3,3,3 — Tetrafluoropropene (ii) 200000 Kgs of Opteon YF 1234 (R1234 yf) / 2,3,3,3 — Tetrafluoropropene (iii) 30000 Kgs of Opteon XP40 (R-449A)/2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane) i.e blend of HFC-134a, HFC-125, HFO-1234yf and HFC-32, (iv) 30000 Kgs of Opteon XP40 (R-449A)/2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane, Dif) i.e blend of HFC-134a, HFC-125, HFO-1234yf and HFC-32 (v) 30000 Kgs of Opteon XP- 10 (R-	29035100	The Committee decided to seek necessary clearances from PESO from the firm.

			513A) / 2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane) i.e blend of HFO-1234yf and HFC134a (vi) 30000 Kgs of Opteon XP- 10 (R-513A) / 2,3,3,Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane) i.e blend of HFO-1234yf and HFC-134a (vii) 5000 Kgsof Opteon XP- 20 (R-449C)/2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane) i.e blend of HFC-125/HFC-134a/HFC-32/HFO-1234yf, (viii) 5000 Kgs of Opteon XP- 20 (R-449C)/ 2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane) i.e blend of HFC-125/HFC-134a/HFC-32/HFO-1234yf 20000 Kgs of Opteon XP- 44 (R-452A)/ Pentafluoroethane, 2,3,3,3- Tetrafluoropropene, Difluoromethane i.e blend of HFO-1234yf, HFC-32 and HFC-125 and (x) 20000 Kgs of Opteon XP- 44 (R-452A) / Pentafluoroethane, 2,3,3,3- Tetrafluoropropene, Difluoromethane i.e blend of HFO-1234yf, HFC-32 and HFC-125		
183.	LUPIN LIMITED, MUMBAI HQRXIMLAPPLY00 407626AM22	30.3.20 22	39980 kgs ZEPHEX 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.04.2022.

184.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY00 406800AM22	29.3.20 22	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034 600	The Committee decided to seek clarification from the firm regarding purpose of import.
185.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY00 406794AM22	29.3.20 22	200000 kgs. 1,1,1,3,3,3- HEXAFLUOROPROPANE (FE- 36 (R236FA)	29034 600	The Committee decided to seek clarification from the firm regarding purpose of import.
186.	CHILLAIRES SOLUTIONS, HARYANA HQRXIMLAPPLY00 408714AM22	30.3.20 22	200000 kgs. Refrigerant Gas R410A	38276 300	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.04.2022.
187.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY00 408800AM22	30.3.20 22	380000 kgs. Refrigerant Gas R32	29034 200	The Committee decided to seek necessary clearances from State Pollution Control Board from the firm.
188.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA	19.3.20 22	150000 kgs. Difluoromethane	29031 400	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart /

	HQRXIMLAPPLY00 393298AM22				manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Reminder sent on 17.05.2022 and 01.06.2022. The Committee decided to send a Final Reminder to the firm.
189.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY00 391025AM22	16.3.20 22	1000000 kgs. DIFUOROMETHANE HFC-32 (HFC 32)	29034 200	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.04.2022.
190.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY00 000037AM23	30.3.20 22	5000 MT TRANS-1,3,3,3 – TETRAFLUOROPROP-1-ENE) HFO1234ze	29035 100	The Committee decided to seek necessary clearances from PESO from the firm.
191.	EXCEL FLUOROCHEM PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY00 404730AM22	28.3.20 22	846 MT R134a, R410a, R32 etc.	29034 500, 38276 300, 29034 200	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.



192.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00 000064AM23	06.04.22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE GENETRON AZ-20- 410A	38276 500	The Committee decided to seek necessary clearances from PESO from the firm.
193.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00 000102AM23	12.4.22	300000 Kgs Refrigerant Gas R404A 300000 Kgs Refrigerant Gas R410A 300000 Kgs Refrigerant Gas R407C 300000 Kgs Refrigerant Gas R32 300000 Kgs HFC 134A (1,1,1,2 Tetrafluoroethane)	38276 100 38276 300 38276 400 29034 200 29034 500	Recommended by MoEF&CC (OC) vide OM dated 19.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case for import of R-404A, R-410A, R-407C, HFC-134a, subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.04.2022.
194.	VALUE REFRIGERATION PRIVATE LIMITED HQRXIMLAPPLY00 000103AM23	12.4.22	45000.0 Kgs REFRIGERANT GAS R134A	29034 500	The Committee decided to seek necessary clearances from State Pollution Control Board from the firm.
195.	FOAMTECH ANTIFIRE PRIVATE LIMITED HQRXIMLAPPLY00 000086AM23	09.4.22	5000.0 Kgs 1,1,1,2,3,3,3 –Heptafluoropropane (HFC227ea)	29034 600	The Committee decided to seek clarification from the firm regarding purpose of import.

196.	SYNERGY AIR PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000120AM23	15.4.22	100000.0 Kgs R134a 99.9% 50000.0 Kgs R32 99.9%	29034 500 29034 200	The Committee decided to seek necessary clearances from State Pollution Control Board from the firm.
197.	INTIME FIRE APPLIANCES PRIVATE LIMITED HQRXIMLAPPLY00 000053AM23	6.4.22	12 MT HFC227ea 4 MT HFC236fa 6 MT HFC227ea	29034 600	For Ex post facto Approval.
198.	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED HQRXIMLAPPLY00 000161AM23	22.4.22	5,00,000.00 Kgs Refrigerant R134a (HCF – 134a)	29034 500	NOC received from MoEF&CC (OC) vide OM dated 27.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 14.06.2022. The Committee decided to send a reminder to the firm.
199.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000176AM23	26.4.22	34,40,000.00 kgs 1,1,1,2- TETRAFLUOROETHANE (R134a); Refrigerant Gas R 23 (FREON 23); Pentafluoroethane, Trifluoromethan e (FREON 95 R508B) etc.	29034 500 29034 600 29034 800 38275 100 29034 100	The Committee decided to seek clarification from the firm regarding purpose of import.

200.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000179AM23	26.4.22	890000 kgs. 1,1,1,4,4,4-Hexafluoro-2-butene, 1,1-Difluoroethane (OPTEON 1100 R1336mzz(z)); 2,3,3,3-Tetrafluoropropene, Difluoromethane (OPTEON XL20 R454C); Difluoromethane, 2,3,3,3-Tetrafluoropropene (OPTEON XL41 R454B) etc.	29035 100 38276 300 38276 500 38276 800	The Committee decided to seek clarification from the firm regarding purpose of import.
201.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00 000182AM23	27.4.22	10000.0 Kgs HFC227EA	29034 600	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
202.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00 000197AM23	28.4.22	20000.0 Kgs R134A	29034 500	The Committee decided to seek necessary clearances from PESO and process flow chart / manufacturing process from the firm.
203.	STALLION ENTERPRISES HQRXIMLAPPLY00 000214AM23	25.4.22	200000.0 Kgs HEPTA FLUORO PROPANE (HFC-227ea)	29034 600	Recommended by MoEF&CC (OC) vide OM dated 06.05.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.05.2022.
204.	OXALIS LABS HQRXIMLAPPLY00 000217AM23	03.5.20 22	3504.0 kgs NORFLURANE (HFA 134A-1,1,1,2 TETRAFLUOROROETHANE)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.05.2022. The Committee decided Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.05.2022.

205.	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 000174AM23	30.4.22	144000 Kgs HFC-245fa	29034 700	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the firm on 14.06.2022. The Committee decided to send a reminder to the firm.
206.	LUPIN LIMITED HQRXIMLAPPLY00 000242AM23	05.5.22	19960 Kgs ZEPHEX 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 30.05.2022.
207.	LUPIN LIMITED HQRXIMLAPPLY00 000238AM23	05.5.22	702 kgs ZEPHEX 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 30.05.2022.
208.	GUNNEBO INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000255AM23	07.05.2 2	12000 Kgs HFC 236FA UL RECOGNIZED	29034 600	Comments received from MoEF&CC (OC) vide OM dated 02.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
209.	CRYPTZO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00 000271AM23	10-05- 2022	13.000 MTS HEPTAFLUOROPROPANE, CF2CHFCF3	29034 600	Comments received from MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.



210.	KANADIA FYR FYTER PRIVATE LIMITED HQRXIMLAPPLY00 000279AM23	10-05- 2022	75 MTS 1,1,1,3,3,3- HEXAFLUOROPROPANE (HFC-236fa)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
211.	VALUE REFRIGERATION COMPANY HQRXIMLAPPLY00 000280AM23	10-05- 2022	201950.0 KGS REFRIGERANT GAS R134A - 450 GRAMS (231000 NOS) and REFRIGERANT GAS R134A - 500 GRAMS (196000 NOS)	29034 500	Comments received from MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
212.	SRF LIMITED HQRXIMLAPPLY00 000348AM23	18-05- 2022	300000.000 KGS R-152a (1,1- Difluoroethane)	29034 300	Recommended by MoEF&CC (OC) vide OM dated 02.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) vide OM dated 02.06.2022.
213.	HINDUSTAN REFRIGERATION STORES HQRXIMLAPPLY00 000361AM23	19-05- 2022	358000.0 KGS R404A ITK PENTAFLUOROETHANE, & TETRAFLUOROETHANE & TRIFLUOROET., R407C ITK PENTAFLUOROETHANE, & TETRAFLUOROETHANE & TRIFLUOROETHANE, etc	38276 100	Comments sought from MoEF&CC (OC) on 23.05.2022. MoEF&CC (OC) vide OM dated 02.06.2022 has sought some clarification from the firm. The Committee decided to send a reminder to the firm.

214.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00 000376AM23	21-05- 2022	200.0 GMS REF STD 1,1- DUFLUOROETHANE 152A_75- 37-6 and REF STD 1-Chloro1- Fluoroethylene (R2231a) 99.9% Pure (CAS No 2317-91-1	29033 919	Comments sought from MoEF&CC (OC) on 23.05.2022. MoEF&CC (OC) vide OM dated 02.06.2022 has sought some clarification from the firm. The Committee decided to send a reminder to the firm.
215.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00 000377AM23	21-05- 2022	35.0 KGS Chemical 1,6- Divinylperfluorohexane and Chemical 1,4- Dhodoctafluorobutane	29033 990	Comments sought from MoEF&CC (OC) on 23.05.2022. MoEF&CC (OC) vide OM dated 02.06.2022 has sought some clarification from the firm. The Committee decided to send a reminder to the firm.
216.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY00 000397AM23	26-05- 2022	8000.000 KGS Halon 1211 (Bromochlorodifluoromethane)	29037 610	Recommended by MoEF&CC (OC) vide OM dated 02.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 02.06.2022.
217.	KOLANE REFRIGERANTS HQRXIMLAPPLY00 000407AM23	27-05- 2022	1240.0 MTS Non ODS Refrigerant R 134A and Non ODS Refrigerant R152A, ect, ect.	29034 500, 29034 300, 29034 200, 29034 600, 38276 400.	Comments sought from MoEF&CC (OC) on 30.05.2022. MoEF&CC (OC) vide OM dated 08.06.2022 has sought some clarification from the firm. The Committee decided to send a reminder to the firm.
218.	VIJAY PETROCHEM PRIVATE LIMITED	30-05- 2022	9100.000 KGS Refrigerant Gas R404A (in with 14 Tonners/CYL)	38276 100	The Committee decided to Reject the case due to non submission of necessary clearance from PESO.

	HQRXIMLAPPLY00 000425AM23				
219.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00 000427AM23	30-05- 2022	3120.0 KGS HFC125 GAS	29034 400	Comments received from MoEF&CC (OC) vide OM dated 08.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
220.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00 000442AM23	31-05- 2022	100000 KGS REFRIGERANT GAS R134A	29034 600	The Committee decided to seek necessary clearances from PESO from the firm.
221.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00 000443AM23	31-05- 2022	3000.000 KGS HFC 227 EA	29034 600	Comments received from MoEF&CC (OC) vide OM dated 08.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
222.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00 000446AM23	31-05- 2022	20.0 KGS BROMOFLUOROMETHANE	29037 900	Recommended by MoEF&CC (OC) vide OM dated 08.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.06.2022.
223.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00 000455AM23	01-06- 2022	1500.000 MTS Refrigerant Gas R32 and Refrigerant Gas R407C	29034 200 and 38276 400	Recommended by MoEF&CC (OC) vide OM dated 10.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 10.06.2022.

224.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00 000462AM23	02.6.22	03 Numbers Calibration Gas Mixture R142B	29037 400	Comments received from MoEF&CC (OC) vide OM dated 14.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
225.	AJAY AIR PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000463AM23	02.6.22	220000.00 Kgs Refrigerant Gas R134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 10.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 10.06.2022.
226.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAMEND0 0000544AM23	14.6.22	750 MT R134A REFRIGERANT GAS NON ODS	29034 500	The Committee decided to amend the license and include 750 MT of R134A Refrigerant Gas Non ODS in their import authorisation no. 0111004363.
Part 23	MoEF&CC (OC) and D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
227.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY00 192087AM22	23.09.2 1	700 MT Carbon Tetra Chloride	29031 400	Comments received from D/o C&PC vide OM dated 30.12.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminders issued to the firm vide DL dated 27.10.2021 and 26.11.2021. The Committee decided to Close the case due to no reply from the firm.



Part 24	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
228.	V K PLASTICS, KERALA HQRXIMLAPPLY00 170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMERS OF STYREN	39151 000	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. Reminder sent on 20.05.2022 and 04.06.2022. The Committee decided to send a Final Reminder to the applicant.
229.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY00 189472AM22	21.9.20 21	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	39159 030/39 15100 0	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. Reminder sent to the applicant on 20.05.2022 and 04.06.2022. The Committee decided to send a Final Reminder to the applicant.
230.	AL AMEER	20.12.2	1450 MT	39159	Comments sought from DPIIT on 22.12.2021.

	SPRINGS, KERALA HQRXIMLAPPLY00 292690AM22	021	FRESH FOAM CUTTINGS OF POLYURETHANE FOAM – A GRADE/ AA GRADE	063	DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Application referred to D/o C&PC on 11.01.2021. C&PC has sought comments from o MoEF&CC on 20.01.2022, reminder sent on 07.03.2022. Comments sought from MoEF(HSMD) on 22.12.2021. The Committee decided to send a reminder to MoEF&CC (HSMD).
231.	PLASTENE INDIA LIMITED, GUJARAT HQRXIMLAPPLY00 356218AM22	15.2.20 22	100 MT Used Bags (Plastics Waste/Scrap)	39151 000	Comments sought from D/o C&PC on 17.02.2022. Reminder sent on 01.04.2022. The Committee decided to send a reminder to D/o C&PC. Comments sought from MoEF(HSMD) on 17.02.2022. Reminder sent on 01.04.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
232.	LAXMI ORGANIC INDUSTRIES LIMITED, MAHARASHTRA HQRXIMLAPPLY00 370455AM22	28.2.20 22	100000 MT DENATURED ETHYL ALCOHOL	22072 000	Recommended by D/o C&PC vide email dated 30.05.2022 for import of 69320 MT of Denatured Ethyl Alcohol. The Committee decided to Approve for import of 69320 MT of Denatured Ethyl Alcohol the case subject to conditions mentioned in the D/o C&PC email dated 30.05.2022.

233.	EXCEL INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY00373042AM22	28.2.2022	10000000 kgs. DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC vide email dated 30.05.2022 for import of 6910 MT of Denatured Ethyl Alcohol. The Committee decided to Approve for import of 6910 MT of Denatured Ethyl Alcohol the case subject to conditions mentioned in the D/o C&PC email dated 30.05.2022.
234.	VIVA-API LABS PRIVATE LIMITED, RAIKOT HQRXIMLAPPLY00384147AM22	11.3.2022	2400 MT DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC vide email dated 30.05.2022 for import of 1840 MT of Denatured Ethyl Alcohol. The Committee decided to Approve for import of 1840 MT of Denatured Ethyl Alcohol the case subject to conditions mentioned in the D/o C&PC email dated 30.05.2022.
235.	GANESHA ECOSPHERE LIMITED, KANPUR HQRXIMLAPPLY00346979AM22	8.2.2022	8000 MT PET FLAKES	39076110	Comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. Comments sought from DPIIT on 08.02.2022. DPIIT vide OM dated 10.02.2022 informed that they are not concerned with the matter. The Committee decided to refer the case to D/o C&PC. Application referred to C&PC on 25.03.2022. C&PC vide email dated 18.04.2022 has sought comments from MoEF&CC. The Committee decided to send a reminder to D/o C&PC.
236.	VERDE POLYSFY PRIVATE LIMITED HQRXIMLAPPLY00000083AM23	09.4.22	7500 MT PET Flakes	39151000	Comments sought from MoEF&CC (HSMD) on 11.04.2022. The Committee decided to send a reminder to MoEF&CC (HSMD). Comments sought from C&PC on 11.04.2022. The Committee decided to send a reminder to D/o C&PC.

237.	KANORIA CHEMICALS &INDUSTRIES LTD HQRXIMLAPPLY00 000111AM23	14.4.22	5000 MT ETHYL ALCOHOL DENATURED, OF ANY STRENGTH	22072 000	Recommended by D/o C&PC vide email dated 02.06.2022 for import of 3545 MT of Denatured Ethyl Alcohol. The Committee decided to Approve for import of 3545 MT of Denatured Ethyl Alcohol the case subject to conditions mentioned in the D/o C&PC email dated 02.06.2022.
238.	PANILA CHEM LIMITED HQRXIMLAPPLY00 000272AM23	10-05- 2022	50000.0 MTS DENATURED ETHYL ALCOHOL	22072 000 and 22071 011	Comments sought from C&PC on 18.05.2022. C&PC vide email dated 26.05.2022 had sought some information from the firm. Reminder sent on 03.06.2022. The applicant replied vide email dated 14.06.2022.
239.	SHAKTI DISTILLERIES PRIVATE LIMITED HQRXIMLAPPLY00 000378AM23	20-05- 2022	15000.000 MTS DENATURED ETHYL ALCOHOL	22072 000	Comments sought from C&PC on 23.05.2022. C&PC vide email dated 27.05.2022 had sought some information from the firm. Reminder sent on 03.06.2022 and 08.06.2022. The Committee decided to send a Final reminder to the applicant.
240.	KERNEOS INDIA ALUMINATE TECHNOLOGIEPRI VATE LIMITED HQRXIMLAPPLY00 155351AM22	06.08.2 1	1 No Industrial Gun calibre 8 Gauge Industrial category IIId 9000 Nos Magnum Strength 3 ounce lead projectile paper wrap plastic, used to remove obstructions 40ft from th	93039 000 93069 000	Comments sought from DHI and DPIIT on 07.01.2022. DHI vide email dated 10.01.2022 informed that they are not concerned with the matter. DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter. The Committee decided to seek details of the equipment to be imported from the firm. DL issued to the firm on 01.02.2022.

					The firm has submitted the Technical Writeup and the Catalogue of Item to be imported The Committee decided to refer the case to D/o C&PC. Application referred to D/o C&PC on 13.05.2022. C&PC vide email dated 15.06.2022 has sought some information from the firm. The Committee decided to send a reminder to the applicant.
Part 25	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
241.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM21/A-91/IC [52100850558AM21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	49070090	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Applicant replied directly to MoEF&CC (HSMD) on 30.09.2021. Reminder sent to MoEF&CC (HSMD) on 20.05.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
242.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-	23.10.19	5000 Kgs Niobium Scrap	81129200	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on

	48/IC [032100850410AM20]				03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The applicant responded directly to MoEF&CC (HSMD) on 30.09.2021. Reminder sent to MoEF&CC (HSMD) on 20.05.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
243.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	38254 900	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the applicant on 21.09.2021. Reminder sent on 21.10.2021. The Committee decided to send a Final reminder to the applicant.
244.	SIGMA CHEMICAL INDUSTRIES HQRXIMLAPPLY00 314896AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminder sent to MoEF&CC (HSMD) on 20.05.2022.

					The Committee decided to send a reminder to MoEF&CC (HSMD).
245.	INDIAN INSTITUTE OF TECHNOLOGY INDORE, M.P. HQRXIMLAPPLY00 346278AM22	27.1.20 22	5 kgs. TITANIUM ALLOY POWDER	81082 000	Recommended by MoEF&CC (HSMD) vide letter dated 11.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 11.05.2022.
246.	VIDUR TOOLS PRIVATE LIMITED HQRXIMLAPPLY00 000212AM23	02.5.22	50000 Kgs TUNGSTEN SCRAP INCL ARTICLES OF TUNGSTEN & ALLOYS	81019 700	Comments sought from MoEF (HSMD) on 05.05.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
247.	KARTIK ENTERPRISES HQRXIMLAPPLY00 000470AM23	03.06.2 2	1200 MT Aluminum Dross . Basel Code : B110.	26204 010	Comments sought from MoEF (HSMD) on 06.06.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
Part 27	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
248.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED, MANGALORE HQRXIMLAPPLY00 357281AM22	16.2.20 22	1000 MT Lead Scrap in Crushed (Powder) Form	78020 090	Recommended by MoEF&CC (HSMD) vide letter dated 29.07.2021. Comments sought from DPIIT on 17.02.2022. Reminder sent to DPIIT on 07.04.2022, 17.05.2022 and 16.06.2022. The Committee decided to send a reminder to DPIIT.

249.	K-FLEX INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPLY00 382876AM22	10.3.20 22	150 MT CRUMB / CUT SIZE OF OPEN CELL NITRILE RUBBER SHEETS / PIPES	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021 Comments sought from DPIIT on 11.03.2022. DPIIT vide OM dated 17.05.2022 has sought some information / documents from the firm. Reminder sent on 01.06.2022. The Committee decided to send a reminder to the firm.
250.	SASA RUBBERS PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY00 383846AM22	10.3.20 22	4110 MT Rubber Scrap for manufacturing of crumb Rubber and reclaimed Rubber	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 24.02.2022. Comments sought from DPIIT on 14.03.2022. DPIIT vide OM's dated 22.03.2022 and 28.03.2022 has sought some information/ documents from the firm. Reminders sent to the applicant on 06.04.2022 and 21.04.2022. The Committee decided to send a Final reminder to the firm.
251.	GREEN GLOBAL TECHNOLOGIES,V ADODARA HQRXIMLAPPLY00 000034AM23	4.4.202 2	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (multi-cut/ press Baled/ Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 17.05.2022. Recommended by DPIIT vide OM dated 30.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 17.05.2022 and DPIIT OM dated 30.05.2022.
252.	SNR RECLAMATIONS PRIVATE LIMITED HQRXIMLAPPLY00	08.4.22	3210 MT Used Rubber Tyre Scrap / Butyl Tube Scrap (Multiple Cut / Shredded / Press Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to

	000074AM23				conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 10.06.2022.
253.	RUBBER MATTERS PRIVATE LIMITED HQRXIMLAPPLY00 000121AM23	15.4.22	1500 MT USED RUBBER TYRES SCRAP / TUBE SCRAP (MULTIPLE CUT/PRESS BALED / SHREDDED)	40040 000	DPIIT vide OM dated 13.06.2022 informed that the application may not be supported. The Committee decided to Reject the case on the basis of comments received from DPIIT.
254.	CHAITANYA MALHAR CRUMBS AND RECLAIM PRIVATE LIMITED HQRXIMLAPPLY00 000164AM23	23.4.22	1500 MT Used Rubber Tyres /Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022. Recommended by DPIIT vide OM dated 30.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.04.2022 and DPIIT OM dated 30.05.2022 and physical verification by concerned RA..
255.	CRESCENT RUBBERS HQRXIMLAPPLY00 000114AM23	14.4.22	1500 MT Used Rubber Tyres /Tubes Scrap (Multi-Cut / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022. Recommended by DPIIT vide OM dated 27.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.04.2022 and DPIIT OM dated 27.05.2022.



256.	GRP LIMITED HQRXIMLAPPLY00 000145AM23	19.4.22	6250 MT Old and Used Rubber Tyres Scrap / Tubes Scrap (Multiple Cuts/ Pressed Baled/ Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 08.06.2021 and 10.08.2021. Comments sought from DPIIT on 20.04.2022. DPIIT vide OM dated 04.05.2022 has sought some information from the firm. The firm responded on 12.05.2022. DPIIT vide OM dated 19.05.2022 has sought some more information / documents from the firm. Reminder sent on 03.06.2022. The Committee decided to send a reminder to the applicant.
257.	PILOT INDUSTRIES LTD HQRXIMLAPPLY00 000303AM23	12-05- 2022	15000 MTS Lead Scrap Drained Batteries (ISRI Code : RAINS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 06.05.2022. Comments sought from DPIIT on 13.05.2022. The Committee decided to send a reminder to DPIIT.
258.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, MAHARASHTRA HQRXIMLAPPLY00 000321AM23	16-05- 2022	18961 MTS Old/ Used Rubber Tyre Scrap (With Multiple Cuts/Shredded/ Pressed & Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 10.06.2022.
259.	TINNA RUBBER AND	16-05- 2022	33615 MTS Old/ Used Rubber Tyre Scrap	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022.

	INFRASTRUCTURE LIMITED, PANIPAT HQRXIMLAPPLY00 000322AM23		(With Multiple Cuts/ Shredded/ Pressed & Baled)		Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 10.06.2022.
260.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, TAMIL NADU HQRXIMLAPPLY00 000323AM23	16-05- 2022	15822 MTS Old/ Used Rubber Tyre Scrap (With Multiple Cuts/Shredded /Pressed & Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 10.06.2022.
261.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, HIMACHAL PRADESH HQRXIMLAPPLY00 000324AM23	16-05- 2022	2062 MTS Old/ Used Rubber Tyre Scrap (With Multiple Cuts/ Shredded /Pressed & Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 10.06.2022.
262.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, WEST BENGAL HQRXIMLAPPLY00	16-05- 2022	5143 MTS Old/ Used Rubber Tyre Scrap Multiple Cuts/Shredded/Press Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 26.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter

	000325AM23				dated 09.05.2022 and DPIIT OM dated 26.06.2022.
263.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000313AM23	14-05-2022	8000 MTS Lead Scrap Drained Batteries (ISRI Code : RAINS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 06.05.2022. Comments sought from DPIIT on 17.05.2022. The Committee decided to send a reminder to DPIIT.
264.	LAKSHMI GANAPATHI INDUSTRIES HQRXIMLAPPLY00 000317AM23	14-05-2022	4868 MTS Used Rubber Tyre Scrap (Multiple cut /Shredded/ Pressed Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022. Recommended by DPIIT vide letter dated 31.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 31.05.2022.
265.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY00 000329AM23	16-05-2022	37815 MTS Old & Used Rubber Tyres Scrap (Multi- cut / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022. Recommended by DPIIT vide OM dated 27.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 27.05.2022.
266.	VENKATA SIVA SAI INDUSTRIES HQRXIMLAPPLY00 000318AM23	14-05-2022	4293 MTS Used rubber Tyres Scrap (Multiple-cuts /Shredded / Pressed baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022. Recommended by DPIIT vide OM dated 31.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 31.05.2022.



267.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY00 000310AM23	13-05-2022	3180 MTS Used rubber Tyres Scrap (Multiple-cuts /Shredded / Pressed baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 11.05.2022.
					Recommended by DPIIT vide OM dated 09.06.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 11.05.2022 and DPIIT OM dated 09.06.2022.
268.	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY00 000352AM23	18-05-2022	5000 MTS Lead Scrap Drained Battery (ISRI Code : RAINS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 14.06.2021.
					Comments sought from DPIIT on 19.05.2022. The Committee decided to send a reminder to DPIIT.
269.	SHIVALIK RECLAMATION PVT LTD HQRXIMLAPPLY00 000356AM23	19-05-2022	8300 MTS Used rubber Tyres Scrap (Multiple-cuts /Shredded / Pressed baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022.
					Recommended by DPIIT vide letter dated 26.05.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 26.05.2022.
270.	SAI CRUMB RUBBER HQRXIMLAPPLY00 000364AM23	20-05-2022	5178 MTS Old & Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Pressed baled).	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022.
					Recommended by DPIIT vide OM dated 31.05.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 31.05.2022.

271.	PMW METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00 000369AM23	20-05- 2022	920 MTS Lead Scrap Drained Battery (ISRI Code : RAINS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 08.04.2022. Comments sought from DPIIT on 23.05.2022. DPIIT vide email dated 13.06.2022 has sought some information / documents from the firm. The firm responded vide email dated 13.06.2022. The Committee decided to send a reminder to DPIIT.
272.	ZENISH RECLAMATION HQRXIMLAPPLY00 000371AM2	20-05- 2022	1900 MTS Used Rubber Tyres / Tubes Scrap (Multiple Cuts/ Shredded/ Pressed baled).	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 18.05.2022. Recommended by DPIIT vide OM dated 31.05.2022 for import of 1860 MT of Used Rubber Tyres / Tubes Scrap (Multiple Cuts/ Shredded/ Pressed baled). The Committee decided to Approve the case for import of 1860 MT of Used Rubber Tyres / Tubes Scrap (Multiple Cuts/ Shredded/ Pressed baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 18.05.2022 and DPIIT OM dated 31.05.2022.
273.	VINORA INDUSTRIES HQRXIMLAPPLY00 000375AM23	21-05- 2022	1823 MTS Scrap Tyres	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.12.2021. Comments sought from DPIIT on 23.05.2022. DPIIT vide OM dated 01.06.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.

274.	SRI SAI RAM INDUSTRY HQRXIMLAPPLY00 000383AM23	22-05- 2022	6465 MTS Old & Used Rubber Tyres Scrap (Multiple Cuts/Pressed Baled/Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022. Recommended by DPIIT vide OM dated 31.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 31.05.2022.
275.	MICHELIN INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000237AM23	05-05- 2022	12000 KGS Import of Used rubber Tyres with multiple cut	40040 000	Comments sought from MoEF&CC (HSMD) on 25.05.2022. The Committee decided to send a reminder to MoEF&CC (HSMD). Comments sought from DPIIT on 25.05.2022. DPIIT vide OM dated 01.06.2022 has sought some documents from the firm. The Committee decided to send a reminder to the firm.
276.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00 000368AM23	20-05- 2022	1800 MTS Used Rubber Tyre Scrap (Multiple cuts / Shredded / Briquetted)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 24.01.2022 and DPIIT OM dated 10.06.2022.
277.	KARANJA INDUSTRIES	27-05- 2022	1500 MTS Used Rubber Tyres Scrap /Tubes	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 17.05.2022.

	PRIVATE LIMITED HQRXIMLAPPLY00 000402AM23		Scrap (Multiple Cuts / Press Baled / Shredded)		Comments sought from DPIIT on 27.05.2022. The Committee decided to send a reminder to DPIIT.
278.	KOHINOOR RECLAMATIONS HQRXIMLAPPLY00 000413AM23	28-05-2022	3668 MTS Used Rubber Tyers & Butyl Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 10.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 10.06.2022.
279.	RMJ RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000453AM23	01-06-2022	1500 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040 000	Comments sought from MoEF&CC (HSMD) on 03.06.2022. The Committee decided to send a reminder to MoEF&CC (HSMD). Comments sought from DPIIT on 03.06.2022. DPIIT vide OM dated 06.06.2022 has requested the firm to submit NOC from MoEF&CC. The Committee decided to send a reminder to the firm.
280.	ALPHA RUBBERS, KERALA HQRXIMLAPPLY00 000459AM23	01.6.22	375 MT Shredded rubber from scrap tires in sizes 100 to 250 mm	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021. Comments sought from DPIIT on 06.06.2022. DPIIT vide OM dated 09.06.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 16.06.2022. The Committee decided to send a reminder to DPIIT.
281.	GRP LIMITED	06.6.22	7110 MT	40040	Recommended by MoEF&CC (HSMD) vide letter dated

	HQRXIMLAPPLY00 000488AM23		Old & Used Rubber Tyre Scrap/Tube Scrap/ rubber article scrap	000	08.06.2021. Comments sought from DPIIT on 07.06.2022. The Committee decided to send a reminder to DPIIT.
282.	PILOT INDUSTRIES LTD HQRXIMLAPPLY00 000303AM23	12.5.22	15000 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 06.05.2022. Recommended by DPIIT vide OM dated 22.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 06.05.2022 and DPIIT OM dated 22.06.2022
Part 27	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
283.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00 322757AM22	18.01.2 2	7.149 Kgs Brazing Wire Vac Au34%Cu63% 0.7mm 16186.0 Grams Brazing Alloy Nicusil 0.5%28%71.5% 2mm 229489.0 Grams Cusil Ag/Cu-72/28% Vac Brazg .05x120mm 9940.440 Grams Brazing Wire Ag68/27 Cu/ Pd5 Dia 1.0mm	71069 290	Recommended by DPIIT vide OM dated 26.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 26.05.2022.

284.	TITAN COMPANY LIMITED, TAMIL NADU HQRXIMLAPPLY00391956AM22	18.3.2022	1800 kgs. Silver alloys	71069290	Comments sought from DPIIT on 21.03.2022. Reminder sent to DPIIT on 17.05.2022 and 16.06.2022. The Committee decided to send a reminder to DPIIT.
285.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY00406145AM22	30.3.2022	1 piece SILVER PELLETS	71069290	Comments sought from DPIIT on 30.03.2022. Application referred to DPIIT again on 16.06.2022. The Committee decided to send a reminder to DPIIT.
286.	AARADHYA ECO GREEN INDUSTRIES LLP HQRXIMLAPPLY0000095AM23	11.04.22	10000 MT Crumb Rubber Granules Mesh Size 10 Mesh	40040000	Comments sought from DPIIT on 12.04.2022. DPIIT vide OM dated 23.05.2022 has sought some information from the firm. Reply from the firm referred to DPIIT on 31.05.2022. DPIIT vide OM dated 01.06.2022 has sought some documents from the firm. Reply from firm referred to DPIIT on 08.06.2022. DPIIT vide email dated 13.06.2022 has sought some more information from the firm. The Committee decided to send a reminder to the firm.
287.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY0000097AM23	11.04.22	16200000 nos. Wirefc-Flux Cored Wire; Wireot-Solid Solder Wire-Global And Solder Preforms-Rectangle to/Special to/Special fo/D ev-Special to/Square to	71069290	Comments sought from DPIIT on 12.04.2022. Reminder sent to DPIIT on 16.06.2022. The Committee decided to send a reminder to DPIIT.

288.	Shivay Enterprises HQRXIMLAPPLY00 000048AM23	05.4.22	100 MT LDPE Rolls	39151 000	The applicant has withdrawn the application on 20.05.2022. The Committee decided to Close the case.
289.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000107AM23	13.4.22	25000 MT Rubber Crumb/Granules having Mesh Size Finer Than 10 Mesh And Devoid Of Iron steel & Most Of The Fibres	40040 000	For Ex-post Facto Approval.
290.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00 000245AM23	06.5.22	10000 Kgs Silver Alloy Powder 5000 Kgs Silver Alloy Powder 5000 kgs Silver Alloy Powder	71061 000	Comments sought from DPIIT on 06.05.2022. The Committee decided to send a reminder to DPIIT.
291.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00 000244AM23	06.5.22	130000 Kgs Silver Alloy Powder 15000 Kgs Silver Alloy Powder 15000 kgs Silver Alloy Powder	71061 000	Comments sought from DPIIT on 06.05.2022. The Committee decided to send a reminder to DPIIT.
292.	Earthstar Rubber Industries Private Limited HQRXIMLAPPLY00 000243AM23	06.5.22	20000 MT Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres.	40040 000	Recommended by DPIIT vide OM dated 27.05.2022 for import of 11940 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of 11940 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 27.05.2022 and physical verification by



					concerned RA.
293.	Earthman Rubber Industries Private Limited HQRXIMLAPPLY00 000246AM23	06.5.22	20000 MT Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres.	40040 000	Recommended by DPIIT vide OM dated 27.05.2022 for import of 2000 MT of Crumb Rubber /granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of 20000 MT of Crumb Rubber /granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 27.05.2022 and physical verification by concerned RA.
294.	SOLVEX RENEWABLES AND GREEN ENERGY PRIVATE LIMITED HQRXIMLAPPLY00 000300AM23	12-05-2022	10000 MTS Crumb Rubber /granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres.	40040 000	Recommended by DPIIT vide OM dated 31.05.2022 for import of 5264 MT of Crumb Rubber /granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of 5264 MT of Crumb Rubber /granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 31.05.2022.
295.	MSS RUBBER AND RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00 000298AM23	12-05-2022	8000 MTS Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres.	40040 000	Recommended by DPIIT vide OM dated 27.05.2022 for import of 7344 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of

					7344 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 27.05.2022.
296.	R S RUBBER INDUSTRIES HQRXIMLAPPLY00 000314AM23	13-05-2022	3000 MTS Rubber Crumb/Granules having mesh size finer than 10 Mesh & Devoid of Iron/steel & Most of the Fibers\	40040 000	Recommended by DPIIT vide OM dated 31.05.2022 for import of 3000 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of 3000 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 31.05.2022.
297.	RESILIN RUBTECH PRIVATE LIMITED HQRXIMLAPPLY00 000287AM23	09-05-2022	3000 MTS Rubber Crumb/Granules having Mesh Size finer than 10 Mesh & Devoid of Iron/Steel & most of the Fibers	40040 000	Recommended by DPIIT vide OM dated 15.06.2022 for import of 2316 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres. The Committee decided to Approve the case for import of 2316 MT of Crumb Rubber granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 15.06.2022.
298.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000346AM23	18-05-2022	1 KGS ARGOBRAZE 56 POWDER 53 MICRONS TO DUST FOR BRAZING OF SS WIRE	71069 290	Recommended by DPIIT vide OM dated 02.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 02.06.2022.

299.	Chaitanya Malhar Crumbs And Reclaim Private Limited HQRXIMLAPPLY00 000363AM23	19-05- 2022	10000 MTS Crumb Rubber Granules Having Size 10 Mesh	40040 000	Recommended by DPIIT vide OM dated 13.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 13.06.2022 and physical verification by concerned RA.
300.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY00 000389AM23	23-05- 2022	832 KGS HARD SILVER STRIP 0.10 X 0.0028 and FINE SILVER WIRE 0.018 DIA ect ect	71069 290	Comments sought from DPIIT on 25.05.2022. DPIIT vide OM dated 16.06.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
301.	CONTINENTAL HOTELS & RESORTS HQRXIMLAPPLY00 000411AM23	28-05- 2022	3500 MTS Crumb Rubber Granules having mesh size finer than 10 Mesh & Devoid of Iron/Steel & most of the fiber	40040 000	Recommended by DPIIT vide OM dated 13.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 13.06.2022.
Part 28	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
302.	AAREN EXPORTS HQRXIMLAPPLY00 000444AM23	31.5.22	15556.800 Kgs POLE ANKOR 6406.400 Kgs GROUND SOCKET	73089 090 73269 099	Import under the ITC HS Code 73262090 is Free. The Committee decided to Close the case since the ITC (HS) Codes under which the firm intends to import is free.
303.	FRIENDS TRADERS	17-05- 2022	5415.000 KGS Twin Ring Wire	73262 090	Import under the ITC HS Code 73262090 is Free.

	HQRXIMLAPPLY00 000332AM23				The Committee decided to Close the case since the ITC (HS) Code under which the firm intends to import is free.
304.	KRISHNA FOODS HQRXIMLAPPLY00 363508AM22	22-02- 2022	800.0 MTS MOONG BEANS/SPLIT MOONG BEANS	71331 90	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
305.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00 387536AM22	15.3.22	2,000 MT Aluminum Dross	26204 010	Comments sought from SPCB on 28.03.2022.
306.	PRAYAG INDUSTRIES HQRXIMLAPPLY00 000128AM23	18.4.22	4500 MT Aluminum Dross Slag Scrap	26204 010	For Ex-post facto approval.
307.	TECHNOFOUR ELECTRONICS PVT LTD HQRXIMLAPPLY00 000115AM23	08.4.22	700 pieces 084100001003 MECHANICAL TIMER 30/50 MN TYPE 0841	93069 000	The applicant vide email dated 14.06.2022 has informed that they had wrongly applied to DGFT instead of applying to Ministry of Defence. In view of the above, the Committee decided to Close the case.
308.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00 000096AM23	11.4.22	1 No Formalin-fixed whole brain: capybara (Hydrochoerus hydrochaeris) brain 1 No Formalin-fixed whole brain: buff – head capuchin (Sapajus xanthosternus)	05119 999	Comments sought from D/o Science and Technology on 25.04.2022. The Committee decided to send a reminder to D/o Science and Technology.

309.	CHENNAI METTEX LAB PRIVATE LIMITED HQRXIMLAPPLY00 250959AM22	12.11.2 1	1 No VITAMIN D3-D6 1 No VITAMIN D2-D6	28459 090	Recommended by FSSAI vide letter dated 15.06.2022, only for testing purpose in laboratory. The Committee decided to Approve the case subject to the conditions mentioned in the FSSAI letter dated 15.06.2022.
310.	ENKAY ASSOCIATES HQRXIMLAPPLY00 000218AM23	03.5.22	9970.5 Kgs Mercury 99.99 pct	28054 000	PIC issued by MoEF&CC (HSMD) vide letter dated 26.04.2022. The Committee decided to Approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 25.04.2022
311.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000254AM23	06.5.22	6037.5 Kgs MERCURY	28054 000	PIC issued by MoEF&CC (HSMD) vide letter dated 26.04.2022. The Committee decided to Approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 25.04.2022
312.	Vibhor Wase, Maharashtra 01/53/8/54833/AM21/ V-46/IC [032100850473AM21]	22.01.2 1	3 Vls Frozen semen, other than bovine	05119 991	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminders sent on 22.09.2021 and 17.03.2022. The Committee decided to send a reminder to D/o Health Research and ICMR.
313.	EMMANUEL HOSPITAL	16.8.21	315 Nos	87131 010,	Comments sought from DHI, MoEF (HSMD) and M/o Health

	ASSOCIATION, NEW DELHI HQRXIMLAPPLY00 163916AM22		Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	90219 090	& Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. MoEF&CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry. Reminder sent to M/o Health & Family Welfare on 17.03.2022 and 20.05.2022. The Committee decided to send a reminder to M/o Health & Family Welfare.
314.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM21/ E-5/IC	16.04.2 0	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255 040	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 91alvaniz.
315.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00 029561AM22	29.4.21	10 Nos Communication jamming equipment	85255 040	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021. The Committee decided to send a reminder to the Cabinet Secretariat.

316.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY00 019185AM22	15.04.2 1	18 Nos Communication jamming equipment	85255 040	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021. The Committee decided to Close the case due to no reply from the applicant.
317.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00 000281AM23	09-05- 2022	2 NOS Portable RCIED Jammer Model: EC-SPJE-400	85255 040	Comments sought from Cabinet Secretariat by Post on 25.05.2022. The Committee decided to send a reminder to the Cabinet Secretariat.
318.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00 330878AM22	25.01.2 2	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	AU	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. The Committee decided to send a final reminder to the firm.
319.	PRIMAEAM SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00 000347AM23	17-05- 2022	500.000 KGS Ti6Al4V ELI (Grade 23) – Bio Medical Implants	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 20.05.2022. The Committee decided to send a final reminder to the firm.
320.	RAVINDRA HERAEUS PRIVATE LIMITED HQRXIMLAPPLY00 000232AM23	05-05- 2022	900 MTS SPENT CATALYST CONTAINING PRECIOUS METAL	71129 990	The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 28.01.2022.
321.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00	17-05- 2022	2800000 KGS Spent Catalyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal	71129 990	The Committee decided to examine the case on file.

	000351AM23				
322.	ALTRAN TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000391AM23	25-05- 2022	182.0 NOS Workstation TS P310 with Accessories and Notebook TP P50 with Accessories ect, ect.	84715 000, 84713 090, 85285 200, 84713 010,	The Committee decided to examine the case on file as per SoP provided by MeitY.
323.	PREVEST DENPRO LIMITED HQRXIMLAPPLY00 000519AM23	10.6.22	50 Kg SILVER ALLOY POWDER	71069 290	The Committee decided to examine the case on file.
324.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY00 000392AM23	25-05- 2022	30000.000 KGS Sushi Rice, Arborio Rice	10063 090	The Committee decided to examine the case on file.
325.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY00 000448AM23	01.6.22	100000 KGA Japonica Rice	10063 090	The Committee decided to examine the case on file.
326.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY00 000454AM23	01.6.22	5000 kgs Spanish Rice (Short Grain White Rice, Bomba Rice) 5000 Kgs Italian Rice (Arborio, Carnaroli, Vialone Nano)	10063 090	The Committee decided to examine the case on file.

327.	VOYAGE INDIA HQRXIMLAPPLY00 000403AM23	27.5.22	500 MT Thai Jasmine Rice (Hom Mali) 300 MT Sushi Rice	100630 90	The Committee decided to examine the case on file.
328.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 318008AM22	13.01.22	2000 Kgs SILVER DORE BARS (Not Exceeding 95% Purity)	71069 100	The Committee decided to call for valid NABL certificate from the firm. DL issued to the firm on 01.02.2022 requesting valid NABL certificate. Reminder sent to the firm on 16.02.2022 and 03.03.2022. The Committee decided to close the case as no reply was received from the applicant.
329.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00 000282AM23	11.5.22	10 MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081 200	For Ex-post facto Approval.
330.	NARRONDASS MANORDASS HQRXIMLAPPLY00 000296AM23	12.5.22	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	For Ex-post facto Approval.
331.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00 000336AM23	17.5.22	10 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081 200	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95 % purity)
332.	SOVEREIGN METALS LIMITED	06.6.22	50 MT SILVER (DORE) BARS - PURITY UPTO 95 %	71069 100	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 50 MT of Silver (Dore) Bars - Purity Upto 95 %.

	HQRXIMLAPPLY00 000491AM23				
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5. The Committee decided to send a DO Letter to M/o Petroleum and Natural Gas regarding the imposition of the STE condition in their NoCs.
6. The meeting ended with vote of thanks to the chair.

